



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/152/2024 PART-HEARD	AKHIL BHARATIYA CHA MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
2	WITH WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. SURAJIT DAS(R-3) MR. P P DAS(R-3) MR. T SK
3	WITH WA/167/2022 CAVT. NO. 05232/022,	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
4	WITH WA/210/2023	ASSAM SANGRAMI CHAH SRAMIK SANGHA Versus THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
5	WITH WA/241/2023	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	DY.S.G.I.
6	WITH WA/271/2024 CAVT. NO. 06062/024,	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR

	WITH I.A.(Civil)/2393/2024 in WA/271/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
7	WITH WA/307/2024	BIBHU BHUSAN DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	MR. K N CHOUDHURY(R-2) GA, ASSAM MRS. R BORAH(R-2) MR. D BORAH(R-2)
8	WITH WA/317/2024	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
9	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST
10	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R- 5,6,7,8) SC, NRL
11	Review.Pet./205/2024 IN WA/335/2024 (D/O)	RITUMONI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR D BANIA MR P UPADHYAYA	GA, ASSAM
12	WA/347/2024	ABDUL ADUT MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
13	WA/378/2024	THE STATE OF ASSAM AND ORS Versus KULDEEP TASSA	MR R M DAS	GA, ASSAM SC, HEALTH
14	Cont.Cas(C)/670/2024	SMTI. LABANYA GOGOI Versus MRS. B. P. SRIDEVI AND 4 ORS	MR. S S S RAHMAN MR S R A NASER MR. M R SODIAL MR S AHMED MR. M R HAZARIKA	MR. B CHAKRAVARTY (R- 2,4) MR. S UPADHAY (R-5) A SARMA(R-2,4)
15	I.A.(Civil)/1367/2024 in WA/2870/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM MS. R DEKA (R8) MR R M DAS (R8) MR. C SHARMA (R8) DY.S.G.I.
	WITH WA/2870/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
	WITH I.A.(Civil)/1194/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM MS. R DEKA (R8) MR R M DAS (R8) MR. C SHARMA (R8) DY.S.G.I.
16	Cont.Cas(C)/5/2025 FIXED	BHAKTI PRASAD SONOWAL Versus SMTI OSHIMA CHOUDHURY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
17	I.A.(Civil)/150/2025 FIXED in WA/13682/2024	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAIN	SC, EXCISE DEPTT.

	WITH WA/13682/2024 (Filing Number)	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MR. H BURAGOHAIN	
18	I.A.(Civil)/215/2025 in WA/14348/2024	THE STATE OF ASSAM AND ANR Versus ABDUL KUDDUS	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA FOR CAVEATOR
	WITH WA/14348/2024 (Filing Number)	THE STATE OF ASSAM REPRESENTED BY THE LR CUM COMMISSIONER AND SECRETARY Versus ABDUL KUDDUS	MS. MADHUCHANDRA BHATTACHARJEE	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
19	WA/178/2024	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, INDUSTRIES
20	WITH WA/151/2024	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE & TAXATION
21	WA/398/2024	DILIP LAL SRIVASTAV Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
22	WP(C)/5415/2024	MASADDAR ALI LASKAR Versus THE UNION OF INDIA AND 2 ORS	MR. M HASAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MS. B SARMA(CGC) DY.S.G.I.
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
23	WA/384/2024	NARENDRA PRATAP SINGH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	SC, HIGHER EDU. SC, AG
24	WA/433/2024	BABUL MAZUMDAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR S K BEHARA MR J RAJBONGSHI	MR. B CHAKRAVARTY (C.G.C) DY.S.G.I.
25	ITA/1/2025	MAYFAIR DEVELOPERS AND BUILDERS Versus THE COMMISSIONER OF INCOME TAX AND ANR	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
26	WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
27	Cus.Ref./3/2024 FIXED	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA MS S S ZIA
	WITH I.A.(Civil)/1839/2024 in Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL	MS S S ZIA
28	WITH Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA MS S S ZIA K BHARALI

	WITH I.A.(Civil)/1941/2024 in Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL	MS S S ZIA
29	WITH Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI PRASANTA SAHA	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MS S S ZIA K BHARALI
	WITH I.A.(Civil)/2015/2024 in Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus PRASANTA SAHA	SUBHASH CHANDRA KEYAL	
30	WITH Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	WITH I.A.(Civil)/2041/2024 in Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR	MR. S C KEYAL	
31	WITH Cus.Ref./7/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK K BHARALI
	WITH I.A.(Civil)/2042/2024 in Cus.Ref./7/2024) COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH	MR. S C KEYAL	
32	WITH Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI. PINKI	MR. S C KEYAL	
	WITH I.A.(Civil)/2551/2024 in Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PINKI	MR. S C KEYAL	
33	WITH Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. PARAMJEET KAUR	MR. S C KEYAL	K BHARALI
	WITH I.A.(Civil)/2670/2024 in Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	
34	PIL/22/2024	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
35	PIL/32/2024	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, P H E
36	PIL/39/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM

37	WITH PIL/72/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	SC, P AND R.D. GA, ASSAM SC, APDCL DY.S.G.I.
38	WA/231/2024	GOPAL KAKATY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE	MR. A DEKA(R-7) SC, SEC. EDU.
39	WA/301/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	SC, PWD
40	WA/372/2024	M/S SATYA NARAYAN SARMA TRADERS, GOALPARA Versus BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	MR H R A CHOUDHURY (R-1 TO 23) MR. A CHOUDHURY (R-1 TO 23) GA, ASSAM MR S ISLAM (R-1 TO 23) MS. A KAUSHAR (R-1 TO 23) DY.S.G.I.
	WITH I.A.(Civil)/3355/2024 in WA/372/2024	M/S SATYA NARAYAN SARMA TRADERS, GOALPARA Versus BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	GA, ASSAM DY.S.G.I.
41	WA/400/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
	WITH I.A.(Civil)/3666/2024 in WA/400/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
42	WITH WA/401/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	PP, ASSAM
	WITH I.A.(Civil)/3670/2024 in WA/401/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. M MAHANTA(FOR CAVEATOR) SC. FOREST
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
43	PIL/19/2022	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
44	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
45	WA/38/2024	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION

46	WITH WA/39/2024	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS. - FINAL DISPOSAL AT ADMISSION STAGE -	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
47	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, ELECTION COMMISSION.
HEARING				
48	C.Ex.App./9/2019	PURBANCHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
49	PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
50	ITA/5/2021	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
51	ITA/11/2022 WITH LCR	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAJAIN MS A DEVI MS. H BORAH
52	WA/353/2022 CAVT. NO.11912/022, WITH LCR- TWO FILES	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025

19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2386/2019 WITH LCR	SULTANA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/5383/2020 WITH LCR	HUSSAIN ALI @ HUSEN ALI Versus THE UNION OF INDIA AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/2327/2021 WITH LCR	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH I.A.(Civil)/841/2021 in WP(C)/2327/2021	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/744/2024 WITH LCR	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/2625/2024 WITH LCR	MUSSTT HENA KHATOON @ FENA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MD B ISLAM MS M M DAS MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR. S UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/4672/2024	ZAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/4954/2024 B/O	JOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 WP(C)/6083/2024	SIKANDAR ALI @ MOHAMMED SIKANDAR ALI @ SIKANDAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R BORA MR S NOWAJ MS R MEDHI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/6111/2024 FIXED	NAYEB ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/196/2025 in WP(C)/6111/2024	NAYEB ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/546/2025	FAZAL MIAH ALIAS FAZAL MIA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/548/2025	ALPANA SAHA @ APU RANI MODAK Versus THE UNION OF INDIA AND 6 ORS.	MR. A J SARMA MR. P D NAIR MR. H ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/554/2025	SOHRAB ALI ALIAS SORAF ALI ALIAS SORAP ALI MANDAL ALIAS MD SHORHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/563/2025	SURUJJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/578/2025	MD. RAHIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/597/2025	MALA KHATUN ALIAS KANCHAN MALA Versus THE UNION OF INDIA 5 ORS	MR A W AMAN MR. S R ISLAM MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/598/2025	MUSSTT SUNDARI KHATUN Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR S J SHAMIM MR ROBIUL HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/610/2025	BIKALA KHATUN @ BIMALA KHATUN, Versus THE UNION OF INDIA AND ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/628/2025	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/239/2025 in WP(C)/628/2025	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/630/2025	AZIBUR RAHMAN @ AJIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR A N AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

20	WP(C)/635/2025	ROKMAN KHAN Versus THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/639/2025	MADHUMALA KHATUN @ MODHUMALA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/654/2025	KITAB ALI Versus THE UNION OF INDIA	MR. N HOQUE MD. S HUDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
	WITH I.A.(Civil)/277/2025 in WP(C)/654/2025	KITAB ALI Versus THE UNION OF INDIA	MR. N HOQUE MD. S HUDA	GA, ASSAM SC, NRC SC, ECI
ADMISSION				
23	WP(C)/2757/2017 FIXED, WITH LCR	KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/4312/2018 WITH LCR	NIRANANDA BISWAS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/4438/2018 WITH LCR	MAKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/4719/2018 WITH LCR	MUSHARAF ALI @ MUCHA ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/4903/2018 WITH LCR	SMT. JUTI PAUL @ JYOTI RANI PAUL Versus THE UNION OF INDIA AND 6 ORS	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR U DEKA MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/5221/2018 WITH LCR	TAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR SK N MAHAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/8771/2018 WITH DOCUMENTS FILE	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
30	WP(C)/148/2021 FIXED, WITH LCR-ONE FILE	GAURANGA SHIL Versus THE UNION OF INDIA AND 5 ORS	MR. S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WITH WP(C)/6794/2019	GAURANGA SHIL Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

32	WA/284/2024 CAVT. NO.07352/024, FIXED, WITH OFFICE NOTE WITH I.A.(Civil)/2493/2024 in WA/284/2024 WITH WA/283/2024 CAVT. NO. 07092/024, WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR MR. A SANDILYA FOR CAVEATOR MR. P MAHANTA MS C DAS FOR CAVEATOR MR. P MAHANTA MS C DAS FOR CAVEATOR
34	WP(C)/5717/2024 FIXED, WITH LCR- TWO FILES	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/6562/2024 FIXED, WITH LCR	IBRAHIM TALUKDAR @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	WP(C)/6570/2024 FIXED, WITH LCR	SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
37	WP(C)/6656/2024 FIXED, WITH LCR- THREE FILES	KERAMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
38	WP(C)/6746/2024 FIXED, WITH LCR	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/6905/2024 FIXED, WITH LCR	SARBESH ALI @ SARBESH ALI MOLLAH Versus THE UNION OF INDIA AND 6 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	WP(C)/137/2025 FIXED, WITH LCR	SURJAT ALI @ SURJYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ORDERS				
41	Review.Pet./173/2019 WITH LCR, IN WP(C)/6420/2018 (D/O)	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	Review.Pet./45/2020 WITH LCR, IN WP(C)/227/2018 (D/O)	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	Review.Pet./81/2020 WITH LCR, IN WP(C)/307/2018 (D/O)	MUSTT MAJIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
44	Review.Pet./97/2020 WITH LCR, IN WP(C)/4405/2019 (D/O)	TASLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

45	W.P.(Cri.)/33/2023 FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
46	I.A.(Civil)/2796/2023 WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
HEARING				
47	WP(C)/8505/2018 FIXED, WITH LCR	ABDUL RASHID Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6180/2024	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG) SC, FINANCE SC, DIMA HASAO SC, P H E
	WITH I.A.(Civil)/3969/2024 in WP(C)/6180/2024	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG SC, P H E SC, DIMA HASAO SC, FINANCE
2	WP(C)/6319/2024	LAXMAN MANDAL Versus THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	DY.S.G.I.
3	WP(C)/6412/2024 FIXED	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.
4	WP(C)/6706/2024 B/O	JITENDRA NATH Versus STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, P AND R.D.
5	WP(C)/218/2025 FIXED	DIPAK DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM SC, FINANCE
6	WP(C)/228/2025	SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM
7	WP(C)/232/2025 FIXED	ISLAM UDDIN Versus THE UNION OF INDIA AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM DY.S.G.I. SC, P H E
8	WP(C)/308/2025	ANITA RAJKUMARI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S SINHA	SC, APDCL

9	WP(C)/369/2025 FIXED	KUNJALATA MEDHI @ KUNJALATA MEDHI NATH Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS MRS. S RAUTH	GA, ASSAM SC, AG SC, TREASURY
10	WP(C)/371/2025 FIXED	BAHARUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST
11	WP(C)/625/2025	MD ALTAF KHAN AND 4 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	DY.S.G.I.
12	WP(C)/626/2025	MANU BASUMATARY Versus THE UNION OF INDIA AND 3 ORS.	MR. S K DEORI MS. SOMILA	DY.S.G.I.
13	WP(C)/629/2025	DEBOJIT BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
14	WP(C)/633/2025	MATIN BARO Versus THE STATE OF ASSAM AND 91 ORS.	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	SC, GAD
15	WP(C)/646/2025	TARANI SEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	GA, ASSAM SC, AG
16	WP(C)/656/2025	G/5001823F RIFELMAN/GD ADITYA NARAYAN SINGH Versus THE UNION OF INDIA AND ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. T NATH	DY.S.G.I.
ADMISSION				
17	WP(C)/4393/2018	ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH MR. S HAZARIKA	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPT.
18	WP(C)/7290/2022 FIXED	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.
19	WP(C)/469/2023	MINARA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA	GA, ASSAM MR. A T SARKAR (R5) MS S PATAR (R5)
20	WP(C)/527/2023	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS U SHARMA K AHMED	SC, PWD
21	WP(C)/555/2023	ZAHIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR D KALITA	GA, ASSAM
22	WP(C)/562/2023 WITH OFFICE NOTE, FIXED	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
23	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. P J PHUKAN MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U

24	WP(C)/3410/2023	ANANTA NATH Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED H. BHARALI	MR. U K GOSWAMI DY.S.G.I.
25	WP(C)/3488/2023	NK NARAYAN CHANDA DAS AND 54 ORS Versus THE COMMISSIONER AND SECRETARY HOME DEPTT AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM
26	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
27	WP(C)/3770/2023	BERGORAM BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, BTC SC, PWD SC, FINANCE
28	WP(C)/3982/2023	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
	WITH			
29	WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
30	WP(C)/3985/2023	OLI ULLAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO MR N K SARMA	GA, ASSAM
31	WP(C)/4123/2023 FIXED	R RAMACHANDRAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	MR. J K GOSWAMI (r-3) MR. J BARMAN (r-3) MR D J BORO (r-3) SC, INDUSTRIES
32	WP(C)/5147/2023 FIXED	JINTU CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
33	WP(C)/5349/2023	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS	GA, ASSAM MR D BARMAN (R-6) SC, REVENUE
34	WP(C)/6282/2023	RAM AOTAR SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH MR N ALI	MR. B CHAKRAVARTY DY.S.G.I.
35	WP(C)/7293/2023 B/O	MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG MR. S K MEDHI (r-4) SC, P W D
36	WP(C)/441/2024	MINEL BASUMATARY AND 152 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, ENVIRONMENT AND FOREST DEPARTMENT AND 13 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
37	WP(C)/1220/2024	TARA BASUMATARY AND 201 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
38	WP(C)/1542/2024 B/O	G/115170 EX HAV /GD KRISHNA KUMAR SHARMA Versus UNION OF INDIA AND 3 ORS	MD. A SAHAD MR B PATHAK MR V KUMAR MS M TIWARI MR. M H ALI S M MUNIR	DY.S.G.I.

39	WP(C)/1909/2024 FIXED	DHANYA KR. MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. S P SHARMA MS D DUTTA K AHMED	GA, ASSAM SC, REVENUE
40	WP(C)/2043/2024 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, APDCL
41	WP(C)/2882/2024 FIXED	MD ALA UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A B T HAQUE B DUTTA	GA, ASSAM SC, AG MR H K DAS SC, DIMA HASAO SC, FINANCE
42	WP(C)/3588/2024 B/O	RANJEET KUMAR MAHTO AND 7 ORS. Versus UNION OF INDIA AND 2 ORS	P K JAIN K JAIN	MRS. A GAYAN DY.S.G.I. SC, OIL
43	WP(C)/5704/2024 FIXED	KONGKENDRA FOUZDER Versus STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
44	WP(C)/6331/2024	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK, SC, ELEM. EDU
45	WP(C)/7015/2024 FIXED	SACHIN CHAUHAN Versus THE UNION OF INDIA AND 7 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MRS S BARUAH(C.G.C) DY.S.G.I.
46	WP(C)/158/2025 FIXED	SHAHINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR. M MONDAL	GA, ASSAM
ORDERS				
47	Review.Pet./214/2024 IN WP(C)/3454/2020 (D/O)	THE MANAGING DIRECTOR ASSAM FISHERIES DEVELOPMENT CORPORATION LTD Versus BASU DEV BISWAS AND 6 ORS	MR P SHARMAH	MR. H ALI
48	I.A.(Civil)/3509/2024 in Review.Pet./13329/2024	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR MR A HOSSAIN	MR. N K KALITA (R-5) SC, SEC. EDU.
WITH Review.Pet./13329/2024 (Filing Number)				
49	I.A.(Civil)/4025/2024 in WP(C)/207/2024	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR. J I BORBHUIYA	SC, P AND R.D. GA, ASSAM SC, P H E
WITH WP(C)/207/2024				
50	I.A.(Civil)/4062/2024 in WP(C)/1056/2021	NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR M H AHMED I AMIN MS. N SULTANA MR. S P ROY	SC, P AND R.D. GA, ASSAM SC, P H E SC, HEALTH AND F W
WITH WP(C)/1056/2021				
51	I.A.(Civil)/4074/2024 in Cont.Cas(C)/160/2023	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS. MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR. S P ROY MS S DAS MR K PUJARI	MR. S DUTTA (R-3) SC, HEALTH AND F W
WITH Cont.Cas(C)/160/2023				
		MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)

52	WITH Cont.Cas(C)/777/2022	MADAN DAS Versus M N DAHAL , IAS AND ANR	MS. L DEVI	MR. D SAIKIA (R1, R2) MR. S BORA (R1, R2) MR P NAYAK
53	I.A.(Civil)/181/2025 in WP(C)/3978/2024	ACHINTA RAJKHOWA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU(CGC) DY.S.G.I.
	WITH WP(C)/3978/2024	ACHINTA RAJKHOWA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU(CGC) DY.S.G.I.
54	I.A.(Civil)/195/2025 in WP(C)/3230/2022	BISWAJIT GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH	SC, HEALTH SC, FINANCE
	WITH WP(C)/3230/2022	BISWAJIT GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	SC, HEALTH SC, FINANCE
55	WITH WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
56	WITH WP(C)/3027/2022	DHRUBAJYOTI MEDHI AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
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18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/141/2024	JAGANATH MODI Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/167/2024	JUNALI NATH @ BOGI Versus THE STATE OF ASSAM		PP, ASSAM
3	Mat.App./10/2025	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS J DAS	
4	CRL.A(J)/13/2025	UMAKANTA BHUYAN @ MAINA Versus THE STATE OF ASSAM AND ANR	R ISLAM(LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(CrI.)/104/2025 in CRL.A(J)/13/2025	UMAKANTA BHUYAN @ MAINA Versus THE STATE OF ASSAM AND ANR	LEGAL AID COUNSEL	PP, ASSAM
5	CrI.A./37/2025	SUDAM DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/99/2025 in CrI.A./37/2025	SUDAM DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
6	I.A.(CrI.)/989/2023 WITH LCR 6 FILES. P.B-2. B/O. in CrI.A./380/2023	UTTAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM

	WITH CrI.A./380/2023	UTTAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. A M AHMED MR. A AHMED MR S H MAHMUD MR S ISLAM MS. D BORA P. GHOSH MS. B CHETIA	PP, ASSAM
7	I.A.(CrI.)/1083/2023 in CrI.A./11271/2023	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus KUMUD SALOI @ JOY @ SURESH @ MASTER AND ANR.	MR. R K D CHOUDHURY SC, NIA	MR B PRASAD (r-2) MR K K KALITA (r-2) MS. G DEKA (r-2)
	WITH CrI.A./11271/2023 (Filing Number)	NATIONAL INVESTIGATION AGENCY Versus KUMUD SALOI E	MR. R K D CHOUDHURY	
8	I.A.(CrI.)/1164/2023 WITH LCR 6 FILES. B/O in CrI.A./442/2023	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	PP, ASSAM
	WITH CrI.A./442/2023	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	MS. S. CHANDA (r-2) PP, ASSAM
9	I.A.(CrI.)/1237/2024 WITH LCR 4 FILES. P.B-2. FIXED. in CrI.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MD. S Z B AKLAS MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	PP, ASSAM
	WITH CrI.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM
10	I.A.(CrI.)/1272/2024 WITH LCR 6 FILES. FIXED. in CrI.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	I.A.(CrI.)/1276/2024 FIXED. in CrI.A./444/2024	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./444/2024	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	I.A.(CrI.)/100/2025 in CrI.A./464/2025	SRI SUMANTA NATH AND ORS Versus THE STATE OF ASSAM AND 1 ORS		PP, ASSAM
	WITH CrI.A./464/2025 (Filing Number)	Sri Sumanta Nath and 4 Ors Versus The State of Assam and Anr	AOMAN KHUNGKHRA BORO	
	WITH I.A.(CrI.)/866/2025 (Filing Number)	SRI SUMANTA NATH AND ORS Versus THE STATE OF ASSAM AND 1 ORS	AOMAN KHUNGKHRA BORO	

HEARING

13 [Cri.A./319/2022](#)
2 Y 2 M 25 D :WITH LCR 4 FILES.
P.B-2. B/O.

KHANDAKAR MEZBAHUL ALOM
Versus
THE STATE OF ASSAM AND ANR.

MR. M U MAHMUD
MR S H MAHMUD
MR S ISLAM

MRS DIPANJALI BORPUJARI
(R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING FROM THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./292/2025	SRI JAKIR ALI SK Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
2	Bail Appln./293/2025	DILIP BISWAS Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	PP, ASSAM
3	Bail Appln./294/2025	NOOR HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
4	Bail Appln./295/2025	AMJAT ALI AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
5	Bail Appln./296/2025	SRI JAGJEET SINGH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
6	Bail Appln./297/2025	MOFIDUL ALI @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
7	Bail Appln./299/2025	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	Bail Appln./301/2025	GULAP ALI Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
9	Bail Appln./302/2025	P. SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	SC, DRI
10	Bail Appln./303/2025	HAFIZ YASIRUDDIN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
11	Bail Appln./304/2025	PRANAB BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D KALITA MS R KOUR	PP, ASSAM
12	Bail Appln./305/2025	NAJIR HUSSAIN @ NAJIR HOSEN MANDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	

13	Bail Appln./308/2025	SAFAR UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
MOTION				
14	AB/154/2025	SHIDUL ALI @ SAHIDUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
15	AB/256/2025	SAHIN KHAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
16	AB/263/2025	MOFAZZEL HOQUE @ MD MOFAJJEL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY H R KHAN AKHINUR ISLAM	PP, ASSAM
17	AB/265/2025	HELAL UDDIN Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./3849/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOFIQU L ISLAM Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
19	Bail Appln./25/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KUSHESWAR BARUAH @ BUBUL BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA	PP, ASSAM
BAIL HEARING				
20	AB/2562/2024 WITH CASE RECORD(SCANNED COPY) WITH	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
21	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6313/2024 FIXED	RATNA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY MRS. S ROY	GA, ASSAM SC, REVENUE
2	WP(C)/6569/2024 FIXED	MOZIRUL PATGIRI Versus THE UNION OF INDIA AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
3	WP(C)/6764/2024 FIXED	SALEMA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, REVENUE
4	WP(C)/7078/2024 B/O	APU DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE
5	Cont.Cas(C)/60/2025	ASITPUR TEA ESTATE Versus ANJANJYOTI DAS	MR N N UPADHYAYA MR. D K BAGCHI	
6	WP(C)/84/2025 FIXED	KHURSHID ALAM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR. P A AHMED MR. F A HASSAN MR B ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
7	WP(C)/203/2025 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY (C.G.C) DY.S.G.I.
8	WP(C)/393/2025 FIXED	MD. GAFUR ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M K MISRA MR. S RANA	GA, ASSAM SC, REVENUE
9	WP(C)/408/2025 FIXED	MONJEET DEBNATH Versus THE STATE OF ASSAM AND ORS	MR. S NATH MR S DAS	SC, P AND R.D. GA, ASSAM
10	WP(C)/427/2025 FIXED	MOMIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
11	WP(C)/506/2025 FIXED	DIPANNITA SARMA AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, GMC

12	WP(C)/550/2025 B/O	BIJOY KRISHNA DAM Versus THE SRIBHUMI MUNICIPAL BOARD (ERSTWHILE KARIMGANJ MUNICIPAL BOARD) AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, SRIBHUMI MUNICIPAL CORPORATION
13	WP(C)/553/2025 B/O	SABUJ ROY AND 8 ORS Versus STATE OF ASSAM AND 16 ORS.	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, WATER RESOURCE
14	WP(C)/571/2025	SHRI PRAHLAD SHARMA SHASRTRI, Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
15	WP(C)/575/2025	MOZIR UDDIN AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
16	WP(C)/585/2025	MUNIBOR KOCH DEKA @ MUNIBOR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MS R DEKA MR. S UDDIN MR. S S AHMED A S CHOUDHURY	GA, ASSAM SC, REVENUE
17	WP(C)/586/2025	OSIM UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. A KALAM	SC, P AND R.D. GA, ASSAM SC, ASEC
18	WP(C)/602/2025	ARCHANA SHAHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
19	WP(C)/604/2025	IVY LATA ROY MONDAL Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. R ISLAM T TALUKDAR	GA, ASSAM
20	WP(C)/608/2025	JAHURA KHATUN AND 11 ORS. Versus THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL
21	WP(C)/612/2025	DILIP KR SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
22	WP(C)/615/2025	UMA SHANKAR SINGH Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MR. H A TALUKDAR F RAHMAN	SC, SOIL CONSERVATION DEPTT.
23	WP(C)/621/2025 B/O	IBHAAN SERVICES LLP Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R BOROOAH R SARMA	GA, ASSAM
24	WP(C)/622/2025	SANJUKTA BORGHAIN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 12 ORS (F)	MR S DUTTA A K GHOSE	SC, GMC SC, G M D A
25	WP(C)/627/2025	SRI KANAK CHANDRA SUT Versus THE STATE OF ASSAM	MR GAGAN CHANDRA BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I.
26	WP(C)/634/2025	NILU BHUSON DEY AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, REVENUE
27	WP(C)/637/2025	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. K ALOM MR. T ISLAM	GA, ASSAM
28	WP(C)/640/2025	NOSIMUDDIN SARDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR I HASSAN	GA, ASSAM SC, REVENUE
29	WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
30	WP(C)/645/2025	SRI BHADRESWAR HAJONG Versus THE STATE OF ASSAM AND ORS	MS N DEKA MR SAURADEEP DEY MS S A KHALIFA	SC, P AND R.D. GA, ASSAM

31	WP(C)/648/2025	RAFIKUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR D KALITA MR. M HUSSAIN MS R KOUR	GA, ASSAM SC, PWD
32	WP(C)/652/2025	PARVEZ ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, FOREST
33	WP(C)/655/2025	BHASKAR MONI BARMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, BTC
ORDER (STAY VACATING)				
34	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024 WITH WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K AZAD MR B SINHA MR. H ISLAM	MR B SINHA SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
ADMISSION				
35	WP(C)/2255/2018 FIXED	SAMEL PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS. N DEKA	GA, ASSAM
36	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
37	WP(C)/1735/2021 FIXED	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
38	WP(C)/3366/2021 FIXED	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
39	WP(C)/1351/2022 FIXED	BIKRAM SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, J M B SC, REVENUE
40	WP(C)/1867/2023 FIXED	KABIR UDDIN HAZARI Versus THE UNION OF INDIA AND 10 ORS	MR. S D PURKAYASTHA MR. A DEKA	SPL. PP, C.B.I. GA, ASSAM MR. M SHARMA (R-9,10) MR. U CHOUDHURY (R-11) MS. S YASMIN (R-9,10) DY.S.G.I.
41	WP(C)/2596/2023 FIXED	MABDUL ALI AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS REV	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM SC. REVENUE
42	WP(C)/3015/2023 FIXED	SAYADA MORJINA KHATUN Versus INDIAN OIL CORPORATION LTD AND 8 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, I O C SC, FOREST
43	WP(C)/3890/2023 FIXED	ANAMUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE

44	WP(C)/4091/2023 FIXED	DILIP KUMAR THAKURIA Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
45	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
46	WP(C)/5116/2023 WITH OFFICE NOTE, FIXED	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r- 2) MR. A BHATTACHARJEE (r- 2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	WITH I.A.(Civil)/3240/2024 in WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE FAMILY COURT,	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS
47	WP(C)/6071/2023 FIXED	SUSHIL AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5 MR. A MOUR (R-5 MS. S KATAKEY (R-5 MS. S. TODI (R-5 MR H K SARMA SC, TINSUKIA MUNICIPAL BOARD
48	WP(C)/6467/2023 FIXED	PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM MR. M HOSSAIN (R- 8,9,10,11,12)
49	WP(C)/7439/2023 CAVT. NO.13012/023, WITH CAVT. 1301/2023, FIXED	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)
50	WP(C)/1506/2024 CAVT. NO.01482/024, FIXED	MD ABDUL HASIB AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, CO OP GA, ASSAM MR. B SHARMA MR. H DAS FOR CAVEATOR
51	WP(C)/2693/2024 FIXED	MD. HASAN AHMED @ HASAN ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR K PUJARI MS. K A PUJARI	MR. K KALITA(R-4) SC, GMC
52	WP(C)/3861/2024 FIXED	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

53	WP(C)/4371/2024 FIXED	BERGER PAINTS INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
54	WP(C)/4375/2024 FIXED	BERGER PAINTS INDIA LTD. Versus STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
55	WP(C)/4553/2024 B/O	DILIP KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM MR U SARMA(R-5) MR. F AHMED (R-5) MR. M DAS(R-5) SC, REVENUE
56	WP(C)/5237/2024 B/O	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/3516/2024 in WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
57	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH I.A.(Civil)/3697/2024 in WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
59	WP(C)/6595/2024 FIXED	HARVINDER KAUR Versus THE STATE OF ASSAM AND 5 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	MR G N SAHEWALLA (R3, R4) GA, ASSAM MR. P DEKA (R3, R4) MR M SAHEWALLA (R3, R4) MS T J SAHEWALLA (R3, R4) MS K BHATTACHARYYA (R3, R4)
60	WP(C)/6637/2024 FIXED	SANJIB KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM SC, AEGCL SC, REVENUE
61	WP(C)/6704/2024 FIXED	BISMITA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM GA, ASSAM SC, AEGCL
62	WP(C)/6705/2024 FIXED	FAZAR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM GA, ASSAM SC, AEGCL
63	WP(C)/282/2025 FIXED	M/S NRB ASSOCIATES AND ANR Versus BANK OF INDIA AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. M. SHARMA, SC, BANK OF INDIA MR G N SAHEWALLA (R-3) MR M SAHEWALLA(R-3) MS G DUGAR(R-3) MS T J SAHEWALLA(R-3)

ORDERS

64	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
	WITH I.A.(Civil)/2713/2024 in Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
65	Cont.Cas(C)/25/2024 FIXED	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	MR. D NATH MS. M SHARMA
66	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
67	I.A.(Civil)/2809/2024 FIXED in WP(C)/5615/2023	RAM CHANDRA SAHANI Versus ANUPAM GHOSH AND 3 ORS	MD. I HUSSAIN	GA, ASSAM MR. S K SINGH MR B PUSHILAL
	WITH WP(C)/5615/2023	ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
68	I.A.(Civil)/3647/2024 FIXED in WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. S N TAMULI	MR D BARUAH SC, GDD SC, GMC
	WITH WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	MR. K R PATGIRI (R-4) MS CHITRALEKHA DAS(R-4) MS. D. DEVI(R-4) SC, GDD SC, GMC
69	WP(C)/5164/2024 CAVT. NO.07242/024, FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
70	WP(C)/3090/2024	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
71	WP(C)/6290/2024 FIXED	KANCHAN DUTTA Versus THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
72	WP(C)/6539/2024 FIXED	AVTAR SINGH Versus THE STATE OF ASSAM AND 7 ORS	MD A ISLAM	GA, ASSAM
		HEARING		
73	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/17/2025 FIXED	M/S RCN CONSTRUCTION CO. PVT. LIMITED Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	SC, AG (A AND E) SC, PWD SC, FINANCE DEPTT.
2	Cont.Cas(C)/53/2025	DILIP PATOWARY Versus MEGHA NIDHI DAHAL, IAS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	
3	Cont.Cas(C)/56/2025	DESIGN TEAM NORTH EASTERN AND ANR Versus PROF. NARENDRA S CHAUDHARI AND ANR	MR S ISLAM MR D DEKA	
4	Cont.Cas(C)/57/2025	DESIGN TEAM NORTH EASTERN AND ANR Versus PROF. NARENDRA S CHAUDHARI AND ANR	MR S ISLAM MR D DEKA	
5	WP(C)/78/2025 FIXED	KUSHAL SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/271/2025 FIXED	SAURAV KALITA Versus THE UNION OF INDIA AND 4 ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	DY.S.G.I.
7	WP(C)/460/2025 FIXED	M/S MAA ENTERPRISE Versus THE MISSING AUTONOMOUS COUNCIL AND 3 ORS.	MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA A SARMA	SC, MISING AUTONOMOUS COUNCIL SC, WPT AND BC
8	WP(C)/631/2025	BHASKAR SARMAH Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/632/2025	SHANTI BORAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM DY.S.G.I. SC. WATER RESOURCE DEPTT.

10	WP(C)/636/2025 B/O	CHANDRA KANTA MORAL Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	GA, ASSAM SC, EXCISE DEPTT.
11	WP(C)/649/2025	PRABIN KUMAR BRAHMA Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. B GOGOI MR. A SARMAH MS M BORAH	GA, ASSAM SC, BTC SC, FISHERY
12	WP(C)/650/2025	BHUPEN KALITA Versus UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM DY.S.G.I.
- FOR ORDERS -				
13	WP(C)/2176/2019	PURNANANDA GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MR J ROY	SC, WATER RESOURCE
14	WP(C)/7696/2019	UDAY SHANKAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	GA, ASSAM
15	Cont.Cas(C)/330/2021	MONIDA KHATUN Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
16	Cont.Cas(C)/184/2022 FIXED	GAJENDRA CHANDRA KALITA Versus SRI JISHNU BARUA AND 3 ORS.	MR. M K CHOUDHURY MS MITALI SHARMA MR P BHARDWAJ	
WITH				
17	WP(C)/5071/2021	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
18	Cont.Cas(C)/745/2022	KHILIKANG MASHAHARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2)
WITH				
19	Cont.Cas(C)/775/2022	MANJU DAIMARI Versus AKASH DEEP, IAS AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
20	Cont.Cas(C)/759/2022	RAJAT SHANTI PLAZA HOUSING SOCIETY Versus MN DAHAL	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR. D SAIKIA MR. S BORA
21	Cont.Cas(C)/47/2023	LALUNG GAON KRISHI SAMITY AND ANR. Versus AVINASH P DAS JOSHI IAS AND 4 ORS	MR. S K DEORI MS. SOMILA	MR. D SAIKIA (R3, R5) MR. R BORPUJARI (R3, R5) MR. S DUTTA (R3, R5)
22	Cont.Cas(C)/50/2023	PARVEZ SHAHNAWAZ AHMED Versus GIAS UDDIN AHMED	MR M HASSAN MR. M SARMA MR M BARMAN	MR M J QUADIR
23	WP(C)/62/2023	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
WITH				
24	WP(C)/28/2023	M/S ASSAM WIRE ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
25	Cont.Cas(C)/154/2023	POMPI DUTTA Versus PALLAV GOPAL JHA	MR. L MOHAN	MR. A DEKA
26	WP(C)/7146/2023	NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION

27	Cont.Cas(C)/302/2024	ALIM UDDIN Versus RAJPAL SINGH IFS	MR. N H LASKAR	MR. P N GOSWAMI(R-2) MR. D GOGOI (R-2)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	WP(C)/7308/2018	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM
29	WP(C)/5790/2020	ELECTRICAL TRADE CENTRE, Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALOM	SC, P H E
30	WP(C)/5807/2020	ELECTRICAL TRADE CENTRE, GOLAGHAT Versus THE STATE OF ASSAM AND 2 ORS.	MR. K BORUAH MR. M ALOM	SC, P H E
31	WP(C)/2963/2021	ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
32	WP(C)/3375/2021	AFTAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S S TALUKDAR MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. A ROY	SC, PNRD GA, ASSAM
33	WP(C)/57/2023	NARUTTAM BISWAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC
34	WP(C)/109/2023	JUGAL PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
35	WP(C)/3641/2023 FIXED	M/S SHIMMER ENTERPRISE Versus THE CENTRAL INSTITUTE OF TECHNOLOGY AND 4 ORS	MR. U DAS MS. R NEWAR	DY.S.G.I.
36	WP(C)/5089/2024	SAILAJA COMMERCIAL CONSTRUCTION PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, REVENUE
37	WP(C)/5131/2024 B/O	M/S YASH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	GA, ASSAM SC, EXCISE DEPTT.
38	WP(C)/5726/2024	DHARMESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MRS. V L SINGH MR R SINGH	GA, ASSAM SC, PWD
39	WP(C)/6070/2024 FIXED	M/S G.S.L. ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
40	WP(C)/7063/2024 FIXED	PRASANTA BAYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	WP(C)/7626/2017	ALL ASSAM WATER RESOURCES CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 8 ORS.	MR.D K DAS MR.S DIHINGIA MR.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1,4,7&8) MR.B GOGOI(SC, FINANCE DEPT. (R - 5)) SC, WATER RESOURCER - 2 TO 4 ASSTT.S.G.I. MS.D NATH(R-6) SC ASTDC SR. CGC
42	WP(C)/2957/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MS S AHOM	ASSTT.S.G.I.

43	WP(C)/3083/2022	SARFRAZ PARVEEZ Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
44	WP(C)/4180/2022	NAZRUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	GA, ASSAM
45	WP(C)/4190/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
46	WP(C)/7559/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
47	WP(C)/515/2023 FIXED	RAFUL AMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
48	WP(C)/1852/2023 FIXED	CHANDAN DEKA Versus THE UNION OF INDIA AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR. D J DAS (R-1 to 4) DY.S.G.I. SC, FOREST
49	WP(C)/1953/2023	SURUJ ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
50	WP(C)/2224/2023	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
51	WP(C)/3427/2024 FIXED	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
52	WP(C)/6748/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	SC, TRANSPORT DEPARTMENT, ASSAM
53	WP(C)/6852/2024 FIXED	SRI DEEPAK KUMAR AND ANR Versus UNION OF INDIA AND ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	DY.S.G.I. SC, SEC. EDU. SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025

21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./300/2025	RINKU BORO AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
2	Bail Appln./309/2025	RUSHIKESH KISHAN SHINDE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION				
3	Crl.Rev.P./494/2024 B/O	MD. ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
4	Crl.Pet./1597/2024	ALIS SULTANA ANSARY Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
5	Crl.Rev.P./20/2025 FIXED	RAM PRAKASH PANDEY Versus BABLI PANDEY	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN N J DAIMARI	
6	Crl.Rev.P./34/2025	LAKHANA RAVA Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM R K MR. A RAHMAN MR. M MALLIK	PP, ASSAM
7	Crl.Pet./76/2025 FIXED	AFAJ UDDIN AND 3 ORS Versus THE STATE OF ASAM AND ANR	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL L P BORAH	PP, ASSAM
8	Crl.Pet./94/2025	SRI ADITYA BARUVA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. P MAHANTA MS. M BORGOHAIN M DAS	PP, ASSAM
9	Crl.Pet./100/2025	MOHAMMED BADRUDDIN AJMAL Versus KAMALAKHYA DEY PURKAYASTHA AND 2 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
10	Crl.Pet./101/2025	JAY PRAKASH BERNEWAL Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM

11	Crl.Pet./102/2025	ABHIJIT DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
12	Crl.Pet./103/2025	BHAGIRATH MAL Versus BIMAL KUMAR AGARWALLA	MR. S ISLAM MR A HAWARI A R MONDAL	
13	Crl.Pet./104/2025	DR MOUMITA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
14	Crl.Pet./105/2025	SALIM AHMED BORLASKAR Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
15	Crl.Pet./106/2025	MATIBAR RAHMAN @ MATIBAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A ALI	PP, ASSAM
16	AB/254/2025	SHAMIM AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
17	AB/255/2025	IMAMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM
18	AB/258/2025	ARPIT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
19	AB/262/2025	DIPANGKAR BISWAS @ TAPASH BISWAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. G PHUKAN MR. A R KASHYAP R I KHAN	PP, ASSAM
20	AB/266/2025	SRI DEEP JYOTI DAS, Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
21	AB/267/2025	RAJIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
ADMISSION				
22	Crl.Rev.P./331/2024 WITH LCR 4 FILES(SCANNED COPY), B/O	MD. SHARIFUL ISLAM @ MD SARIFUL ISLAM Versus THE STATE OF ASSAM	MS. P TAYE MS. G BORAH	PP, ASSAM
23	Crl.Rev.P./379/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	NIJWMSWRANG BORO AND ANR Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA S MEDHI	PP, ASSAM
24	Crl.Pet./1223/2024 B/O	MAHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
25	RFA/2/2025	BALEKANANDA TRUST AND ORS Versus SRI DIPEN RAHANG AND ORS	MR. L TALUKDAR S HUSSAIN	
	WITH I.A.(Civil)/251/2025 in RFA/2/2025	BALEKANANDA TRUST AND ORS Versus SRI DIPEN RAHANG AND ORS	MR. L TALUKDAR S HUSSAIN	
26	Crl.A./40/2025	POSA ALI @ ISMAIL ALI Versus THE STATE OF ASSAM		PP, ASSAM
	WITH I.A.(Crl.)/101/2025 in Crl.A./40/2025	POSA ALI @ ISMAIL ALI Versus THE STATE OF ASSAM		PP, ASSAM
27	Crl.A./41/2025	KHIROD PHUKAN AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA	PP, ASSAM

	WITH I.A.(CrI.)/103/2025 in CrI.A./41/2025	SRI KHIROD PHUKAN AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA	PP, ASSAM
28	CrI.A./42/2025	JANMONI BEGUM Versus THE STATE OF ASSM	MR. J AHMED MR N ZAMAN	PP, ASSAM
	WITH I.A.(CrI.)/105/2025 in CrI.A./42/2025	JANMONI BEGUM Versus THE STATE OF ASSM	MR. J AHMED MR N ZAMAN	PP, ASSAM
29	CrI.A./43/2025	KAMAR UDDIN @ KAMARUDDIN Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(CrI.)/106/2025 in CrI.A./43/2025	KAMAR UDDIN @ KAMARUDDIN Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./3590/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILUWAR HUSSAIN Versus THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM
31	Bail Appln./3913/2024 WITH OFFICE NOTE, FIXED	PRASANTA SAIKIA Versus THE ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
32	Bail Appln./84/2025 FIXED	SAYED ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
33	Bail Appln./101/2025 WITH OFFICE NOTE, FIXED	APURBA GOGOI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
34	Bail Appln./114/2025 FIXED	JAKIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	PP, ASSAM
35	Bail Appln./127/2025 WITH OFFICE NOTE, FIXED	SAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
36	Bail Appln./179/2025 FIXED	RAJESA SINGHA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
37	Bail Appln./229/2025 FIXED	GAURAV THAPA @ GAURAB THAPA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
39	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
40	AB/2917/2024 FIXED	SHIVAM KUMAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH	PP, ASSAM
41	AB/3074/2024 FIXED	SAGAR BISWAS Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
42	AB/3281/2024 B/O	SADULLA KHAN AND ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM

43	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
	WITH			
44	AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
45	AB/105/2025 FIXED	BHOLA TANTI Versus THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
46	AB/109/2025 FIXED	MUBARAK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
47	AB/111/2025 FIXED	MD FARIZUDDIN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
48	AB/115/2025 FIXED	ISMAIL ALI 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
49	AB/170/2025 FIXED	SALEH UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
ORDERS				
50	Cri.L.P./35/2023 WITH OFFICE NOTE, B/O in CrI.A./7524/2023	DR. DIPTI BARUAH Versus ARUP JYOTI DAS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
	WITH Cri.A./7524/2023 (Filing Number)	DIPTI BARUAH Versus ARUP JYOTI DAS. B	MR SARFRAZ NAWAZ	
51	Tr.P.(Cri.)/39/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	RANJU PANDIT Versus MAUCHUMI PANDIT @ MOUSUMI DEBNATH PANDIT	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
52	I.A.(Cri.)/1093/2024 B/O in CrI.Rev.P./10306/2024	SAMINDRA PATHAK Versus ANAMIKA DAS PATHAK	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	
	WITH Cri.Rev.P./10306/2024 (Filing Number)	SAMINDRA PATHAK Versus ANAMIKA DAS PATHAK (G)	MR. S S S RAHMAN	
53	I.A.(Cri.)/1096/2024 B/O in CrI.Rev.P./10167/2024	AZIZUL HOQUE Versus TANUJA KHATUN	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT MS B H SHIRIN	
	WITH Cri.Rev.P./10167/2024 (Filing Number)	AZIZUL HOQUE Versus TANUJA KHATUN (G)	MR. S S S RAHMAN	
54	Cri.L.P./3/2025 in CrI.A./10342/2024	AHINDRA RAJ MOHON Versus THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
	WITH Cri.A./10342/2024 (Filing Number)	AHINDRA RAJ MOHON Versus STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM

55	Crl.Pet./10/2025 FIXED	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
56	Crl.Pet./27/2025 FIXED	KAMRUL HASSAN AHMED Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
57	Crl.Pet./28/2025 FIXED	MD. NUR MAHAMMAD @ NUR MUHAMMAD Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./244/2025 FIXED	MASUK RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
MOTION				
2	CRP(IO)/542/2024 PART-HEARD, FIXED	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
3	WP(C)/6866/2024 B/O	SADEM ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MS. T BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
4	WP(C)/6896/2024 FIXED	DIBYAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU. SC, SEBA
5	WP(C)/638/2025	MILON BORO Versus THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	SC, SEC. EDU. SC, FINANCE
6	WP(C)/657/2025	BALEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
7	WP(C)/658/2025	SMTI RASHMI NEWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
ADMISSION				
8	CRP/144/2023 PART-HEARD, WITH LCR	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
9	CRP(IO)/331/2024 PART-HEARD	MANGAL SARKAR Versus MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI
10	WP(C)/1680/2021 FIXED	SHAHERA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, HIGHER EDU

11	WP(C)/4283/2021 FIXED	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
12	WP(C)/508/2022 FIXED	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
13	WP(C)/1748/2022 FIXED	DHIRAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY	SC, HIGHER EDU MR. M DAS (r-4) MR. A DAS(r-4) SC, FINANCE
14	WP(C)/660/2023 FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
15	WP(C)/1573/2023 B/O	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
16	WP(C)/2630/2023 B/O	BIDISHA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR H BEZBARUA MR. S J SARMAH K. KALITA	SC, SEC. EDU. SC, SEBA
17	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
18	Review.Pet./161/2024 IN WP(C)/6147/2022 (D/O), FIXED	THE STATE OF ASSAM AND ANR Versus JIBAN CH BARMAN AND ORS	MR. N J KHATANIAR MS K DAS	MR. M U MONDAL(R-1,2) MS. N NASRIN(R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM(R-1,2) MR. A W MONDAL(R-1,2) DY.S.G.I. SC, SSA SC BTAD
19	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
20	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
21	WP(C)/1808/2024 FIXED	DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
22	WP(C)/3787/2024 FIXED	GIAS UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE DEPTT.
23	WP(C)/5438/2024 FIXED	RATAN MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	GA, ASSAM SC, SEC. EDU.
BAIL HEARING (BA)				
24	Bail Appln./3878/2024	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
ORDERS				
25	Cont.Cas(C)/127/2018 FIXED	NILIMA NATH AND ANR. Versus SHAMSER SINGH AND ORS.	MRS. K DEVI MR M SARMA MS. R P BORAH	

26	Cont.Cas(C)/136/2018 FIXED	ABDUR ROSHID Versus PREETOM SAIKIA, I.A.S.	G UDDIN MS. P A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MRS. R BORAH MS. N PHUKAN
27	Cont.Cas(C)/158/2018 FIXED	ASRAF HUSSAIN AND 3 ORS. Versus ROVI KOTA AND ANR	MR. A ROSHID MS. M R DEVI	MS. A VERMA MS U DAS MR. G TAYE
28	Cont.Cas(C)/214/2019 FIXED	KANTESWAR CHIRING Versus S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) SC, SEC. EDU.
29	Cont.Cas(C)/220/2022 FIXED	SWAPNA HAZARIKA Versus DR. BIJOYA CHOUDHURY, ACS AND ORS	MR. N BORAH MR H MAZUMDER	MR B KAUSHIK (R-2)
30	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIANR
31	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
32	Review.Pet./209/2024 in CRP(IO)/306/2024 (D/O)	MD MOJIBUR RAHMAN AND 3 ORS Versus SRI BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
33	Cont.Cas(C)/211/2024 B/O	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
34	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Rev.P./273/2022 WITH CrI.Rev.P./273/2022 WITH I.A.(CrI.)/1006/2024 in CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR. MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	M ISLAM MD A HUSSAIN MR. M HOQUE MD A HUSSAIN MR. M HOQUE	MR M HOQUE PP, ASSAM MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM MR. S HOQUE (R-1) PP, ASSAM
35	WP(C)/729/2024 B/O	DR. KALIDAS SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, HIGHER EDU MR I AHMED(R-5) MD M RAHMAN(R-5) MS. A RANA(R-5) SC, U G C
36	WP(C)/1186/2024 B/O	MOINUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR Z HUSSAIN MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
37	I.A.(Civil)/2898/2024 FIXED in WP(C)/3618/2024 WITH WP(C)/3618/2024	HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED MR M CHANDA MR. S K GHOSH MS F AHMED	SC, ELEM. EDU SC, ELEM. EDU SC, AG (A AND E)
38	WP(C)/3044/2024 B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

39	WP(C)/3514/2024 B/O	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU
40	I.A.(Civil)/162/2025 WITH LCR in MACApp./46/2024 WITH MACApp./46/2024	KUNJALATA RUHI DAS AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED A NATIONAL INSURANCE COMPANY LIMITED Versus KUNJALATA RUHI DAS AND 3 ORS.	MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A J SAIKIA M CHETIA MR. S. PEGU MS B DEVI (R-4) MR N AHMED (r-1,3) MR. M M ZAMAN (r-1,3) MR A BASUMATARY (r-1,3)

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	RSA/164/2017 WITH LCR, B/O	SRI SWADESH CHANDRA DAS Versus SMTI SHUSHILA BISWAS and 9 ORS	MR.S NATH MR.S N DEV NATH	MR.J I BORBHUIYA(R- 1,2&3) MRS.F BEGUM(R- 1,2&3) MR.L MOHANR- 1,2and3 MR.R ALI(R- 1,2&3)
MOTION				
2	CRP/10/2025	SMT. SAKUNTALA SARDA and 21 Ors Versus SMT SUSHILA DIXIT	MR. D MOZUMDER MR C GOGOI MS. S NATH MR. D MAZUMDAR	
3	WP(C)/642/2025	SUBA SADDAK ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, GHC
ADMISSION				
4	WP(C)/1481/2024 PART-HEARD, FIXED	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. M ISLAM (R7) MR M CHETIA SC, HEALTH
5	WP(C)/2639/2014 FIXED	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. H SARMA (GA, ASSAM) MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
6	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS

7	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WP(C)/762/2018	RUPAM KUMAR DAS Versus THE GAUHATI HIGH COURT AND 9 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	MR. T J MAHANTA GA, ASSAM MR. B J MUKHERJEE MR. S BISWAS MR. S DUTTA (R8 AND 9) MR. R A HAZARIKA SC, G.H.C, H K DAS
9	WP(C)/8563/2018 FIXED	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMAH MR H DAS MR. B C DEKA MS. M PAUL MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
10	WP(C)/6343/2023 FIXED	LAKHINATH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR H K DAS (R-2, R-3 & R- 5) MRS. K BARPUZARI (R-4) MR. A CHAMUAH (R-4) SC, GHC
11	CRP/121/2024 B/O	PABITRA BORA AND 2 ORS Versus SMT. SANDHYA RANI ROY AND 4 ORS	MR. S D PURKAYASTHA MS. B. BANIA	
12	WP(C)/1393/2024	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
13	WP(C)/2107/2024	MITRA CHAKRABORTY (KANU) Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH MR. R J DAS	MR. SURAJIT DAS (r-6) GA, ASSAM MR SARFRAZ NAWAZ (r-6) SC, GHC
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/150/2023	SARUSING MIKIR AND ANR. Versus DIPEN DEKA AND 2 ORS.	MS. P BHUYAN	MR. B D DEKA (R-3) MR. M DAS(R-3) N CHAUDHURY(R-3) MR A BHATRA(R-3) MR A DEKA(R-3)
	WITH I.A.(Civil)/2577/2023 in RSA/150/2023	SARUSING MIKIR Versus DIPEN DEKA AND 2 ORS.	MS. P BHUYAN	
15	RSA/72/2024 FIXED	SANKAR BARKAKATI Versus TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	
	WITH I.A.(Civil)/1304/2024 in RSA/72/2024	SANKAR BARKAKATI Versus TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	
16	RSA/216/2024 WITH LCR, B/O	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
	WITH I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	

17	RSA/220/2024 B/O	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS)
	WITH I.A.(Civil)/3590/2024 in RSA/220/2024	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
		ORDERS		
18	WP(C)/320/2014 PART-HEARD, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
19	RSA/74/2006 FIXED	MD. MAHIM ALI and 2 ORS, Versus ON THE DEATH OF RAMA KT. BARMAN HIS LEGAL HEIRS SMTI KUNJALATA BARMAN WIFE and ORS,	MR.N HAQUE	MS.D DAS MR.B N SHARMA
20	RSA/276/2010 FIXED	CHANDI PRASAD CHOUDHURY, Versus DIPAK KUMAR MALAKAR	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MR.N DHAR MR .B MALAKAR MR.B DEB MR.A T H AHMED
21	Intest.Cas./1/2011 WITH LCR	LAXMI NARAYAN AGARWALA and ANR, Versus BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
	WITH MC/217/2011 in Intest.Cas./1/2011	LAXMI NARAYAN AGARWALA and ANR, Versus BRIJ KISHORE GUPTA,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	
	WITH MC/480/2011 in Intest.Cas./1/2011	BRIJ KISHORE GUPTA, Versus LAXMI NARAYAN AGARWALA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH MC/800/2011 in Intest.Cas./1/2011	SAVITRI DEVIAGARWALA and 7 ORS Versus BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR. N ALAM MR.G J SAIKIA MR.N DAS MR A K RAI MR K JAIN MS. N RAI MR S JAFRI MR. S ALAM	MR.S S SHARMA MRG JALAN MS.F KHAN
22	RSA/356/2017 WITH LCR	JUWAD ALI and 2 ORS. Versus KHALIL MIA and 4 ORS.	MR.A R SIKDAR MR.H ALI MR.M H TALUKDAR	MR. N ALAM, R MR. S U AHMED, R MR A K SHARMA MR K JAIN
23	RSA/251/2018 WITH LCR	SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS	MR. P J SAIKIA MR. A K GUPTA	MR. D DAS SR. ADV (R1, R2) MR S KHOUND (R1, R2) MS. N BORAH (R1, R2)
	WITH I.A.(Civil)/3076/2018 in RSA/251/2018	SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS	MR. P J SAIKIA MR. A K GUPTA	

24	I.A.(Civil)/1110/2018 in RSA/86/2018	HAMELA KHATUN Versus MD. JALKADER	MR. I HUSSAIN MS. N N AHMED MR. M H AHMED MS. S KANUNGOE MR. R ALI MR. A MALEQUE	MR. R J BORDOLOI (R1) MR. R ALI (R1) MS. G P SHAHI (R1) MR. A MALEQUE
	WITH RSA/86/2018	HAMELA KHATUN Versus MD. JALKADER	MR. I HUSSAIN MS. N N AHMED MR. M H AHMED MS. S KANUNGOE MR. R ALI MR. A MALEQUE	MR. R J BORDOLOI (R1) MR. R ALI (R1) MS. G P SHAHI (R1) MR. A MALEQUE
25	I.A.(Civil)/552/2020 in RSA/313/2018	MD. AHEDUR RAHMAN Versus MD. BABUL AHMED AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR J I BARBHUIYA
	WITH RSA/313/2018	MD AHEDUR RAHMAN Versus MD BABUL AHMED AND 8 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. B DEORI	MR. J I BORBHUIYA (R1, R2) MS F BEGUM (R1, R2) MR. L MOHAN (R1, R2) MRS. B CHAKRABORTY (R1, R2)
	WITH I.A.(Civil)/153/2019 in RSA/313/2018	MD. AHEDUR RAHMAN Versus MD. BABUL AHMED AND 8 ORS	MR. A C SARMA MR. B HALDAR MR. B DEORI MR. G PRASAD	
26	I.A.(Civil)/1847/2020 IN RSA 72/2009(D/O), FIXED in RSA/72/2009	SRI UMESH CH. PATHAK Versus NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
	WITH I.A.(Civil)/1845/2020	SRI UMESH CH. PATHAK Versus NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
27	RSA/64/2021	IBRAHIM ALI AND 4 ORS. Versus HEIRS OF LT. HASEN ALI S/O LT. JIARAT ALI, SHOHIDUL ISLAM AND ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH I.A.(Civil)/4021/2024 in RSA/64/2021	SHOHIDUL ISLAM Versus IBRAHIM ALI AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
28	MFA/130/2021 WITH LCR 1 FILE	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
29	MFA/133/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS MR. B K DAS MR. C K S BARUAH MR H P GUWALA (r-1) SC, NF RLY
30	MFA/141/2021 WITH LCR 1 FILE	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR. C K S BARUAH SC, NF RLY
31	CRP(IO)/278/2022	VIKASH AGARWAL Versus SMTI. MINOTI DEKA NEOG AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	

32	MC/8/2023 in CRP/76/2014 (D/O) in CRP/76/2014	BIMAL CHANDRA SAHA and 4 ORS. Versus SMTI RENUBALA SAHA and 25 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR. A C SARMA (R-2,3 AND 4) MR D C NATH (R-2,3 AND 4) MR G BHARADWAJ (R-2,3 AND 4) MR N BRAHMA (R-2,3 AND 4)
	WITH I.A.(Civil)/243/2023	BIMAL CHANDRA SAHA and 4 ORS. Versus SMTI RENUBALA SAHA and 25 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	
33	I.A.(Civil)/189/2023 (AT 2:00 PM), IN RSA 126/2008(D/O), WITH LCR, FIXED in RSA/126/2008	MD. HARMUZ ALI PRAMANIK Versus MD. SAFIUDDUN SARKAR AND 4 ORS	MR. S K GHOSH	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA
	WITH MC/4/2023	MD. HURMUZ ALI PRAMANIK Versus MD. SAFIUDUN SARKAR AND 4 ORS		MR. N DHAR MR. T U LASKAR MS. S DASGUPTA
34	I.A.(Civil)/2930/2023 in RSA/3181/2022	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. A BORO MR. A BORO	MS. R CHOUDHURY
	WITH RSA/3181/2022 (Filing Number)	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS. E	MR. S BISWAS	
	WITH I.A.(Civil)/925/2022	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. S BISWAS MR. A BORO	MS. R CHOUDHURY (R-1,3, TO 7) MR N RAHMAN
35	I.A.(Civil)/3247/2023 IN RSA/121/2005 (D/O) in RSA/121/2005	SHRI BHABEN BHARALI, Versus ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR.B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA
	WITH MC/82/2023	SHRI BHABEN BHARALI Versus ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR. B K DAS MR. B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA
36	RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB
	WITH I.A.(Civil)/277/2024 in RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	
37	I.A.(Civil)/47/2024 WITH LCR , FIXED in RSA/281/2019	ON THE DEATH OF ABDUL GAFUR, Versus ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR H R CHOUDHURY
	WITH RSA/281/2019	ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS ISMAIL ALI AND 10 ORS Versus ABDUL KUDDUS AND 14 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR H R CHOUDHURY
38	RSA/105/2024	ABIDUR RAHMAN Versus MUZIBUR RAHMAN AND ANR.	MR S BORTHAKUR MR R SENSUA A M AHMED R A LAHKAR	MR. A R SHOME (R-1) MR A J GHOSH (R-1) MR N ALAM (R-1)
39	MACApp./160/2024 WITH LCR	UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR

40	CRP(IO)/490/2024	KIMI SARDA Versus KRISHNA SHARMA AND 4 ORS	MR S CHOUDHURY MR. A BHATTACHARJEE	MR A K RAI(R-1) MS. K AGARWAL(R-1) MR B YADAV(R-1) MS RICHA JHA (R-1)
41	I.A.(Civil)/996/2024 in RSA/3278/2024	HAREN NOMODAS Versus PARITOSH SARKAR AND 5 ORS	MR G J SAIKIA MR. M BISWAS MR S DAS	
42	WP(C)/1009/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	WITH I.A.(Civil)/1126/2024 in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
43	I.A.(Civil)/1362/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH RSA/57/2005	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI
	WITH I.A.(Civil)/1363/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH I.A.(Civil)/1364/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
44	WP(C)/3732/2024	KALYAN JYOTI SHYAM BAILUNG Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	GA, ASSAM SC, GHC
45	I.A.(Civil)/4072/2024 WITH LCR in RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
	WITH RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
46	I.A.(Civil)/143/2025 FIXED in RSA/15316/2024	HABIA KHATUN Versus ATOWAR RAHMAN AND ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	
	WITH RSA/15316/2024 (Filing Number)	HABIA KHATUN Versus ATOWAR RAHMAN AND ORS	MR. J AHMED	

47	I.A.(Civil)/240/2025 in RSA/1108/2025	SRI KUSHAL HASAPURTI Versus SRI MANGRA MURA @ MUNDA	MR. S SAHU MS A ROY S SHAHI
	WITH RSA/1108/2025 (Filing Number)	SRI KUSHAL HASAPURTI Versus SRI MANGRA MURA ALIAS MUNDA	SURENDRA SAHU
	WITH I.A.(Civil)/1109/2025 (Filing Number)	SRI KUSHAL HASAPURTI Versus SRI MANGRA MURA ALIAS MUNDA	SURENDRA SAHU
48	I.A.(Civil)/262/2025 in MACApp./544/2025	CHANDIDAS BISWAS Versus UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. AND 2 ORS	B R DAS MS M BHARATI
	WITH MACApp./544/2025 (Filing Number)	CHANDIDAS BISWAS Versus UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD AND 2 ORS B	B R DAS
HEARING			
49	MACApp./240/2024 CAVT. NO.03712/024, WITH LCR, FIXED	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE MR A HUSSAIN MR T KALITA(R-5) MR. A T SARKAR MR. A KAKATI (R-5) MR S HUSSAIN FOR CAVEATOR
STAY MATTERS			
50	CRP(IO)/69/2023 FIXED	SAI CONSTRUCTIONS AND ANR. Versus KALPANA DEY AND ANR	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. T BARUAH MR. T BARUAH MR. S J SARMAH MS A DAS

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./298/2025	INAMUL HOQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
2	Bail Appln./310/2025	OSMAN GONI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY)	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
4	Bail Appln./2777/2024 WITH CASE RECORD(SCANNED COPY)	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5	Bail Appln./3901/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PAPPU KUMAR SAHANI Versus THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 10/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025

14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Monday, 10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./436/2024	MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR (E)	MR. K BHATTACHARJEE MS B TALUKDAR	
2	MACApp./438/2024	ANJUMANI HALADAR @ HALDAR AND 3 ORS. Versus LIBERTY GENERAL INSURANCE COMPANY LTD AND ANR. B	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
3	MACApp./439/2024	BHUMITA DEVI AND 4 ORS Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS B	MS. A HUSSAIN MR R ISLAM	
4	MACApp./531/2024	BILAI DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	A G CHOUDHURY	
5	MACApp./532/2024	ORIENTAL INSURANCE CO LTD Versus AFAJUDDIN AHMED AND 6 ORS	MS. M CHOUDHURY	
	WITH I.A.(Civil)/3124/2024 in MACApp./532/2024	ORIENTAL INSURANCE CO LTD Versus AFAJUDDIN AHMED AND 6 ORS	MS. M CHOUDHURY	
6	MACApp./558/2024	GITA PATAR @ PATOR Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. R K BHATRA
7	MACApp./585/2024	ORIENTAL INSURANCE COMPANY LTD Versus DEBA KANTA NEOG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3459/2024 in MACApp./585/2024	ORIENTAL INSURANCE COMPANY LTD Versus DEBA KANTA NEOG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
8	MACApp./617/2024	NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS. A	MR T KALITA MR. A KAKATI	

	WITH I.A.(Civil)/3695/2024 in MACApp./617/2024	NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS. A	MR T KALITA	
9	MACApp./618/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H	MS S MOCHAHARI MR. S DUTTA MR. S DUTTA	
	WITH I.A.(Civil)/3698/2024 in MACApp./618/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H	MS S MOCHAHARI MR. S DUTTA MR. S DUTTA	
10	MACApp./657/2024	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR(R-4) MR. A GANGULY (r-1) MR. J KALITA (r-4) MS. C MOZUMDAR(R-4) MR. S P SHARMA(R-4) MR. A DHANUKA (r-1)
	WITH I.A.(Civil)/4085/2024 in MACApp./657/2024	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR(R-4) MR. A GANGULY (r-1) MR. J KALITA (r-4) MS. C MOZUMDAR(R-4) MR. S P SHARMA(R-4) MR. A DHANUKA (r-1)
11	FAO/7/2025	BADAN SINGH TERANG Versus SABITA RONGPI	MR. H C SARMA MR. J PAWE	
	WITH I.A.(Civil)/271/2025 in FAO/7/2025	BADAN SINGH TERANG Versus SABITA RONGPI	MR. H C SARMA MR. J PAWE	
12	MACApp./32/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SUJIT DAS	ABHILASH BHATTACHARYYA	
	WITH I.A.(Civil)/253/2025 in MACApp./32/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SUJIT DAS		
13	MACApp./33/2025	ABEDA BIBI AND 2 ORS Versus MOMINUR RAHMAN KHAN AND ANR	MR MITHUN TALUKDAR	
ORDERS				
14	MACApp./143/2014	CHAMPA BALA ROY and 2 ORS, Versus M/S KRISHNA TRADING CO. LTD. and ANR,	MR.A R AGARWALA MR.P PATOWARY	MR.P J PHUKAN MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MS.T HASNU MR.K BORAH
15	CRP(IO)/271/2019	RAHIMUN NESSA AND 8 ORS. Versus MAFIZ ALI	MR A M MAZUMDAR MD R ISLAM MR D N SARMA	MR. R J BORDOLOI MR. R ALI
16	MFA/15/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DEEPLYOTI RAY and ANR	MS R D MAZUMDAR MS. B BORA	MR. P K TALUKDAR
17	I.A.(Civil)/503/2020 WITH LCR in Test.App./826/2020	SRI DIPAK CHAKRABORTY Versus SRI DULAL CHAKRABORTY AND 3 ORS	MR. B J MUKHERJEE MS R SAHA MR. N CHAKRABORTY	MR F U BARBHUIYA (r-1,2) MR. H ALI (r-1,2) B BARMAN (r-1,2)
	WITH Test.App./826/2020 (Filing Number)	SRI DIPAK CHAKRABORTY Versus SRI DULAL CHAKRABORTY AND 3 ORS		
18	CRP(IO)/9/2022 CAVT. NO.09392/021, WITH LCR	RAJU KALITA AND 2 ORS Versus SAKINA BEGUM AND ANR	MR. M K SARMA MS. S S SAIKIA B KRISHNA	MR. A SATTAR (FOR CAVEATOR) S CHOUDHURY (FOR CAVEATOR)

19	FAO/9/2023 WITH LCR WITH I.A.(Civil)/559/2023 in FAO/9/2023	THE STATE OF ASSAM AND 3 ORS. Versus PRAGJYOTIKA YUVA MANCHA	MR. R BORPUJARI	
20	MFA/30/2023 WITH LCR	THE STATE OF ASSAM AND 3 ORS. Versus PRAGJYOTIKA YUVA MANCHA	MR. R BORPUJARI	
21	FAO/48/2023 WITH LCR	UNION OF INDIA Versus M/S MAITHAN ALLOYS LTD. MICHAEL DAIMARI Versus ISAC SEBASTIAN DAIMARI .	MR. K GOGOI MR S CHAUHAN MR. N HAQUE MR. A R SHOME MR. A K AZAD MR M HUSSAIN	MR. N ALAM MR K JAIN
22	MFA/105/2023 WITH I.A.(Civil)/3646/2023 in MFA/105/2023	ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E	MS. M CHOUDHURY MS. M CHOUDHURY MS C BORAH MS. M CHOUDHURY	MR D MAHANTA (R-2) MISS A HAZARIKA (R-2) MR. N D SARMA
23	Tr.P.(C)/119/2023 WITH I.A.(Civil)/3358/2024 in Tr.P.(C)/119/2023	RUPA DEB Versus SABYASACHI BHATTACHARJEE RUPA DEB Versus SABYASACHI BHATTACHARJEE	MR. B J MUKHERJEE MS R SAHA MR. B J MUKHERJEE	
24	CRP(IO)/205/2023	M/S GYAN SAGAR FOUNDATION Versus SUBHASH SARMA AND 2 ORS.	MR. D MOZUMDER MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K R BORA (R-1,2) MR U S BORGHAIN (R-1 to 2) R GOGOI (R-1,2) MR. R ALI (R-1 to 2) MS DIPSY RAJA (R-1 to 2)
25	CRP(IO)/398/2023	GAYATRI DEVI GOEL AND ANR Versus DHIRAJ CHETRY AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
26	I.A.(Civil)/455/2023 in MACApp./683/2023 WITH MACApp./683/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus RASHMI PRAVA TAMULY AND 4 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus RASHMI PRAVA TAMULY AND 4 ORS . A	MR T KALITA MR. A KAKATI MR T KALITA	MR. R GOSWAMI Ms. J BARUAH MR A SHARMA
27	I.A.(Civil)/3768/2023 in Arb.A./12414/2023 WITH Arb.A./12414/2023 (Filing Number)	RANJIT DAS Versus KUSMA URANG RANJIT DAS Versus KUSMA URANG B	MR. A R SHOME MR A J GHOSH MR. P MAZUMDER MR N ALAM MR. P MAZUMDER	
28	Test.Cas./1/2024 WITH LCR	ABANI DAS AND 3 ORS Versus JEUTI DAS AND 3 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. S SHARMA (ALL RESPONDENTS)
29	Test.App./4/2024 WITH LCR	MARANI DEVI Versus NON APPLICANT/ RESPONDENT	MR. S A AHMED MR. F A AHMED A. KHANAM	
30	Test.App./11/2024 WITH LCR	KUTUB UDDIN AHMED Versus AMINA BIBI AND 7 ORS	MR. L R MAZUMDER MR. H A TALUKDAR	MR. F A HASSAN (R- 1,2,3,4,5) MS. U NANDA (R-1,2,3,4,5)

31	Test.App./12/2024 CAVT. NO.06812/024,	FARZINA YASMINA @ FARJINA YASMINA HAZARIKA Versus FARAH YASMIN AND 2 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR S K DEKA A GAUTAM MR. C TALUKDAR	MR D K BARUAH FOR CAVEATOR
32	CO/20/2024 WITH LCR in Test.App./10/2024	MOTESHWARI GOSAIN AND ORS Versus SABITRI GOSAIN	MR G N SAHEWALLA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. S D PURKAYASTHA
	WITH Test.App./10/2024	SABITRI GOSAI Versus MOTESWARI GOSAI AND ORS	MR. S D PURKAYASTHA MS S.S.BORA	
33	MFA/27/2024 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SUENA AKTAR LASKAR AND ANR.	MRS L SHARMA MR. K K BHATTA	
34	Tr.P.(C)./43/2024	MINA KUMARI PRASAD Versus KAUSHIK AGARWAL	MR. S C KEYAL	MR. R SALOI MS. B SOREN MR H AGARWAL MR J SINGH H BAISHYA MR P DOLEY
35	MFA/46/2024 WITH LCR	SANTOSH GHOSH AND 2 ORS Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	MR. C K S BARUAH SC, NF RLY
36	CRP/99/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R1) MR N ISLAM (R1)
	WITH I.A.(Civil)/1701/2024 in CRP/99/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R-1) N ISLAM(r-1)
37	CRP(IO)/180/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	MR. R BARUAH(R- 1,2,3,4,5) MR. A IKBAL(R-1,2,3,4,5) MS S SIDDIQUA(R- 1,2,3,4,5) MS. J SARMA(R-1,2,3,4,5)
38	CRP(IO)/357/2024	SANKAR RAM BOROOAH Versus RAM BORO	MR G J SAIKIA MR. K R BOROOAH	MR. N N JHA MS M SAHOO
39	CRP(IO)/453/2024	MD. MONSUR ALI Versus MD. SAFIQL ISLAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	MR. A C SARMA (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4) MR B DEORI(R-1 TO 4)
40	CRP(IO)/495/2024	SACHIDANANDA SINGH Versus DHRUBA DAS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	DR. B N GOGOI
41	I.A.(Civil)/507/2024 WITH LCR in Test.Cas./1/2019	ON THE DEATH OF MANORANJAN RAY HIS LEGAL HEIRS SABITRI RAY AND ORS Versus SMTI USHA RANI RAY AND 3 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR A ALOM MR. M ALAMGEER
	WITH Test.Cas./1/2019	MANORANJAN RAY Versus SMTI USHA RANI RAY AND 3 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR A ALOM MR D CHAKRABORTY MR. M ALAMGEER FOR CAVEATOR
	WITH I.A.(Civil)/508/2024 in Test.Cas./1/2019	ON THE DEATH OF MANORANJAN RAY Versus SMTI USHA RANI RAY AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR A ALOM MR. M ALAMGEER
	WITH I.A.(Civil)/509/2024 in Test.Cas./1/2019	ON THE DEATH OF MANORANJAN RAY Versus SMTI USHA RANI RAY AND 3 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR A ALOM MR. M ALAMGEER

42	I.A.(Civil)/572/2024 in Test.Cas./1332/2024	BINDU DUTTA AND 2 ORS. Versus MALATI RANI DUTTA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	MR T KALITA (R-1,2,3,4) J DASGUPTA (R-1,2,3,4)
	WITH Test.Cas./1332/2024 (Filing Number)	BINDU DUTTA AND 2 ORS Versus MALATI RANI DUTTA AND 5 ORS E	MR. A R SIKDAR	
43	I.A.(Civil)/1356/2024 in Arb.A./5044/2024	MADHUCON PROJECTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K M HALOI MRS. BHANITA CHOUDHURY	DY.S.G.I.
	WITH Arb.A./5044/2024 (Filing Number)	Madhucon Projects Ltd Versus The Union Of India	MR TAJNUR ALI	
44	I.A.(Civil)/2192/2024 in FAO/7620/2024	LEARNERS EDUCATION TRUST AND 2 ORS Versus DR. SANJAY KUMAR GUPTA	MR. L TALUKDAR MR H TALUKDAR MR J RAJBONGSHI	MR. A K GUPTA MR. R S MISHRA
	WITH FAO/7620/2024 (Filing Number)	LEARNES EDUCATION TRUST AND 2 ORS Versus DR SANJAY KUMAR GUPTA F	MR. L TALUKDAR	
45	I.A.(Civil)/2766/2024 in Intest.Cas./9591/2024	ANUVA DEY @ RUMA DEY AND 2 ORS Versus THE SUB POSTMASTER AND ANR	MR. N C DAS MS. M DEVI MS M BORAH MS. J BAISHYA	
	WITH Intest.Cas./9591/2024 (Filing Number)	ANUVA DEY @ RUMA DEY AND 2 ORS Versus THE SUB POSTMASTER AND ANR E	MR. N C DAS	
46	I.A.(Civil)/248/2025 in MACApp./14858/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus RATNADHAR DOLEY AND 4 ORS	MR. K K BHATTA	
	WITH MACApp./14858/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus RATNADHAR DOLEY AND 4 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/14860/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus RATNADHAR DOLEY AND 4 ORS	MR. K K BHATTA	
47	I.A.(Civil)/256/2025 in MACApp./14547/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus KHAGEN BORO AND ANR	MS L SHARMA	
	WITH MACApp./14547/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KHAGEN BORO AND ANR	MS L SHARMA	
	WITH I.A.(Civil)/14550/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KHAGEN BORO AND ANR	MS L SHARMA	
48	I.A.(Civil)/265/2025 in MFA/14579/2024	THE GENERAL MANAGER INDIAN OIL CORPORATION LTD. Versus MALA DEVI AND 3 ORS	MR. N BARUAH	
	WITH MFA/14579/2024 (Filing Number)	THE GENERAL MANAGER INDIAN OIL CORPORATION LTD Versus MALA DEVI AND 3 ORS	MR. N BARUAH	
49	I.A.(Civil)/268/2025 in MACApp./13791/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus ARPANA KALITA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

WITH
[MACApp./13791/2024](#)
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD MR. R GOSWAMI
Versus

ARPANA KALITA AND 4 ORS

ORIENTAL INSURANCE CO. LTD.

MS. R D MOZUMDAR

Versus

MS. C MOZUMDAR

JINTUMONI DAS AND ANR

MR. S P SHARMA

50 [I.A.\(Civil\)/279/2025](#)
in MFA/1042/2025

WITH
[MFA/1042/2025](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD Samujjal Pratim Sharma

Versus

JINTUMONI DAS AND ANR

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III]

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/69/2025 in WP(C)/4998/2023	HASNARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) SC, FINANCE
	WITH WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
	WITH I.A.(Civil)/3342/2023 in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2710/2024 in Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS Versus SRI NARAYAN KONWAR, IAS AND TWO ORS	MR J PAYENG MS A PAYENG	
	WITH Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIAR (r-1) MR. A PHUKAN (r-1)
3	I.A.(Civil)/61/2025 in Cont.Cas(C)/383/2023	NAVAJYOTI L P SCHOOL AND ANR Versus NARAYAN KONOWAR AND 6 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	

	WITH Cont.Cas(C)/383/2023	NAVAJYOTI L P SCHOOL AND ANR Versus NARAYAN KONOWAR AND 4 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	MR. D SAIKIA (r-5) MS. R B BORA (r-5) MR. S BORA (r-5) MS. N PHUKAN (R-2) MR B KAUSHIK (R-2)
4	I.A.(Civil)/100/2025 in WP(C)/6265/2022	TARULATA SAHARIA Versus THE STATE OF ASSAM AND ORS	MR. R ALI MR M SHELMIM MR M SHELMIM	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/6265/2022	TARULATA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELMIM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
ADMISSION				
5	WP(C)/2157/2023 PART-HEARD	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM MR. S S ROY SC, REVENUE
6	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-R8 MRS.T BARMAN(R-8)
7	WP(C)/7000/2017	DEEPAK LALA Versus THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, P & R D SC, FINANCE
8	WP(C)/18/2018	BIDYUT KR. DAS Versus THE UNION OF INDIA AND 3 ORS	MR. B P SINHA MRS. S ROY MS. R SARKAR	K P SARMA, SR.ADV. MR D SENAPATI (R2-R4) MR H DAS MR. B C DEKA MS. U HAZARIKA MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) SC, NEEP CO. MR. M SAHEWALLA (R2- R4)
9	WP(C)/120/2018	GOJENDRA DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MRS A DAS MS J BORAH MR. H A TALUKDAR	SC, HEALTH
10	WP(C)/176/2018	SATYAJIT SARMA Versus THE STATE OF ASSAM	MR H K DAS	SC, APSC MR. S S ROY (GA, ASSAM) MR. C BARUAH MS. R AKHTAR
11	WP(C)/3754/2018	BIPUL MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. I HAQUE	GA, ASSAM
12	WP(C)/2860/2019 FIXED	MERAJ KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR G JALAN	SC, HIGHER EDU SC, AG MR. A BARKATAKI MR. R K TALUKDAR (R-6) MR. N BARUAH MR P BHARDWAJ MR. M SARMA SC, PENSION
13	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
14	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE

15	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
16	WP(C)/3020/2020	BISWAJIT GOGOI AND 121 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MS LR KHANAM N GAUTAM	GA, ASSAM
17	WITH WP(C)/2725/2020	BROJEN BORAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR F HAQUE	GA, ASSAM
18	WP(C)/2319/2021	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
19	WP(C)/692/2022	SURESH KUMAR Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA	ASSTT.S.G.I.
20	WP(C)/2643/2022	BIRENDER SINGH Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
21	WP(C)/3606/2022	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
22	WP(C)/5459/2022 B/O	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	SC, IRRIGATION
23	WP(C)/6230/2022	MANBENDRA BARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	DR G J SHARMA (R-3-7) MR S NATH (R-3-7) ASSTT.S.G.I.
24	WP(C)/6311/2022	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-10,11,14,16) MR. D P BORAH MR. D GOGOI (r-10,11,14,16)
25	WITH WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)
26	WP(C)/7560/2022	HITESH SARMA MEDHI AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MS. M D BORAH, GA, ASSAM SC, FINANCE SC, G M D A
27	WP(C)/1892/2023	RATNADEEP ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	SC, P AND R.D. GA, ASSAM SC, FINANCE

28	WP(C)/3197/2023	SUDIP KR DHAR AND 13 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
29	WP(C)/3245/2023	ANURADHA KALUWAR Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.
30	WITH WP(C)/2043/2021	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
31	WP(C)/4452/2023	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
32	WITH WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
33	WITH WP(C)/2522/2024	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, P AND R.D.
34	WP(C)/4928/2023	LIYAKAT ALI BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	DY.S.G.I.
35	WP(C)/5067/2023	NAREN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AFDC
36	WP(C)/6256/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
37	WP(C)/7548/2023	JUGITA ENGTIPI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
38	WP(C)/1348/2024	MD. RAFIQUK ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-4) SC, FINANCE
39	WP(C)/2136/2024 FIXED	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
40	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
41	WITH WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
42	WP(C)/2145/2024	RAM BALAK ROY Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	DY.S.G.I.
43	WP(C)/2188/2024	MD. ABDUL HANNAN RAJBARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. K GOGOI DY.S.G.I.

44	WP(C)/2525/2024	SUMON NAYAK AND 59 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MD H R AHMED MR. D DEKA	MRS S BARUAH DY.S.G.I.
45	WP(C)/4000/2024	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
46	WP(C)/4742/2024	MANOJIT BUZARBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, GMC
47	WP(C)/4916/2024	BIJU KUMAR LAHORY AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	GA, ASSAM
48	WP(C)/5619/2024	HIMASHMI SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
49	WP(C)/6536/2024	PAL GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	MR. C K S BARUAH SC, AEGCL
ORDERS				
50	I.A.(Civil)/1995/2019 in WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS	SC, HEALTH
	WITH WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH ASSTT. S.G.I.
	WITH WP(C)/3003/2019	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	MR. B DEKA (C.G.C.) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/1998/2019 in WP(C)/3003/2019	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	SC, HEALTH
52	WP(C)/3827/2019	RAKIBUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR D J DAS MR. U PATHAK	MR. K K PARASAR [(C.G.C.) R2,R3] MR. K K PARASAR [(C.G.C.) R2,R3] ASSTT.S.G.I. SC, HEALTH
53	Cont.Cas(C)/57/2022	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAİN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
54	I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	WITH WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	WITH WP(C)/800/2022	BITUMONI DAS AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	GA, ASSAM SC, AFDC
56	WP(C)/1557/2022	SOURAV DEKA AND 15 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA MR T DAS	SC, AFDC

57	WITH WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. SC, AFDC MR H AGARWAL SC, WATER RESOURCE MR J SINGH MS. D BRAHMA
58	WITH WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, AFDC MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY
59	WITH WP(C)/4835/2023	DEVOJANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY GA, ASSAM SC, AFDC
60	Cont.Cas(C)/548/2024	GOBINDA RAJBANGSHI Versus SMTI VARSHATY DAS AND AND 2 ORS.	MR. A BHATTACHARYYA
61	WP(C)/3735/2024	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS SC, HIGHER EDU MR. M KHATANIAR
62	I.A.(Civil)/4023/2024 in WP(C)/6229/2022	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY SC, ELEM. EDU MR. A DEKA GA, ASSAM
	WITH WP(C)/6229/2022	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY SC, ELEM. EDU MRS. L N CHOUDHURY GA, ASSAM MR. A DEKA MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED
63	WITH WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY SC, ELEM. EDU MRS. L N CHOUDHURY MR. B CHOUDHURY, SC, MR. R ALI SSA (R-6) MR M SHELM MR H A AHMED MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED
64	I.A.(Civil)/4067/2024 in WP(C)/3370/2024	ATUL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG SC, ELEM. EDU MR P NEOG GA, ASSAM
	WITH WP(C)/3370/2024	ATUL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG SC, ELEM. EDU MR P NEOG GA, ASSAM
65	WP(C)/4464/2024	RAKESH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR SC, HIGHER EDU MR SAURADEEP DEY MRS. S KHATANIAR (R-3,5,6)
66	WP(C)/4982/2024 FIXED	RABIJA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH SC, SEC. EDU. MR U GHOSH MR. M.A. BARBHUIYA
67	WP(C)/6791/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS. (G)	MR. K N CHOUDHURY SC, INDUSTRIES AND MR. T DEURI COMMERCE MR. T DEURI SC, AIDC MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA
68	WP(C)/6880/2024 FIXED	ABDUL HANNAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA SC, HIGHER EDU C SARMA GA, ASSAM V KHAKHALARY

69 [I.A.\(Civil\)/156/2025](#)
in WP(C)/4606/2024

MONOWARA BEGUM
Versus
THE STATE OF ASSAM AND 6 ORS

MR J ABEDIN
MR. S C BISWAS
MS. K L R YANTHAN
MS A DAS
MS. U NANDA
MS A BORAH
MS. J GHOSH
MR. A K DAS

GA, ASSAM
SC, SEC. EDU.

WITH
[WP\(C\)/4606/2024](#)

MONOWARA BEGUM
Versus
THE STATE OF ASSAM AND 6 ORS

MR J ABEDIN
MR. S C BISWAS
MS. K L R YANTHAN
MS A DAS
MS. U NANDA
MS A BORAH
MS. J GHOSH
MR. A K DAS

GA, ASSAM
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING FROM THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./60/2025	SRI SAPEAR MOMIN @ SP Versus THE STATE OF ASSAM AND ANR.	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
<u>MOTION</u>				
2	AB/3417/2024 FIXED	RIAJAT ALI ALIAS RIAZOT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
3	AB/257/2025	SHIPLU SAHA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
4	AB/264/2025	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
6	Bail Appln./1877/2024 WITH CASE RECORD(SCANNED COPY, FIXED	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
8	Bail Appln./64/2025 B/O	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED	MR. A A MONDAL(R-2) MR R A AHMED(R-2) MR A ALAM (R-2) PP, ASSAM
9	Bail Appln./83/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRASENJIT NAMA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
10	Bail Appln./104/2025 B/O	MINTU ALI Versus THE STATE OF ASSAM AND ANR		PP, ASSAM

11	Bail Appln./111/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	JEHERUL ISLAM Versus JELEKHA KHATUN AND ANR	MR. S I BORA	MS. D GHOSH(R-1) MS N DEKA(R-1) MS H BETALA(R-1) MR I CHAKMA(R-1) MR. S. K. CHAKMA(R-1) MR A.K. HAJONG (R-1) PP, ASSAM
12	Bail Appln./205/2025 WITH OFFICE NOTE, FIXED	PRABHAKAR SANJAY Versus UNION OF INDIA (NCB)	MR. P DEKA MR R HOQUE MR A DAS	SC, NCB
13	Bail Appln./222/2025 FIXED	SRI NAYAN JYOTI DEKA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
14	Bail Appln./252/2025 FIXED	GAGAN DAS Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/614/2024 FIXED	RATAN KUMAR BISWAS Versus THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
16	AB/1984/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
17	AB/2132/2024	GIASUDDIN ALIAS GIASUDDIN AHMED Versus THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
WITH				
18	AB/2060/2024	ABDUL MATIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
19	AB/2777/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
20	AB/2959/2024 FIXED	ABU MD SAIDI HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
21	AB/3140/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. S C BISWAS,LIGAL AID COUNSEL (R-2) PP, ASSAM
22	AB/3238/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
23	AB/3366/2024 FIXED	SANJAY DEKA Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
24	AB/3376/2024 FIXED	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI MS S BORA J PEGU	PP, ASSAM
25	AB/3412/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRASANTA SARKAR @ BASANTA SARKAR Versus THE STATE OF ASSAM AND ANR	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	MR. S C BISWAS (R-2) MS A DAS(R-2) MS. U NANDA(R-2) MS A BORAH(R-2) MS. J GHOSH(R-2) PP, ASSAM
26	AB/3428/2024 WITH OFFICE NOTE	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
27	AB/20/2025 FIXED	GAJENDRA BISWAS AND 2 ORS Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
28	AB/134/2025 FIXED	AKSHAY MANDAL Versus THE STATE OF ASSAM,	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./35/2025	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR.	MS. A. MEDHI	PP, ASSAM
2	Crl.Pet./107/2025	MAMTA KHATUN @ MAMTAJ KHATUN @ MARJINA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
3	Crl.Pet./108/2025	KARAN PAL SINGH WEDHWA AND THREE ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
4	Crl.Pet./109/2025	NAZMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
5	Crl.Pet./110/2025	MOZIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
6	Crl.Pet./111/2025	PABITRA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
7	Crl.Pet./112/2025	M/S NORTH EAST ENGINEERS CONSTRUCTION COMPANY PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
8	Crl.Pet./114/2025	HUMAN GOGOI Versus THE STATE OF ASSAM ANA ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
9	Crl.Pet./115/2025	HIRENDRA DEORI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
10	Crl.Pet./116/2025	SUSHIL SINGH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM

ADMISSION

11	Crl.Pet./313/2019 FIXED	MUSLIM ALI Versus ABDUR RASHID MANDAL	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. A M BORA MR M SHELMIM MS. C CHOUDHURY
12	Crl.Pet./662/2019 FIXED	AJAY KUMAR SURANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MD. M U AHMED MS U DAS PP, ASSAM MS. B R KALITA
13	Crl.Rev.P./114/2020 FIXED	DWIPEN RABHA Versus SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ
14	Crl.Pet./350/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SUMAN CHAKRABORTY Versus HEMRAJ JALAN AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	MR. B J MUKHERJEE (R-1) MS. R SAHA (R-1) PP, ASSAM
15	Crl.Pet./1310/2024 FIXED	KHULAKPAM MUHASHINA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
16	Crl.Pet./1431/2024 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND 8 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. N UDDIN (r-2 to 9) MR. M ISLAM (r-2 to 9) MR S K CHHETRY (r-2 to 9) PP, ASSAM
17	Crl.Pet./1516/2024 FIXED	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MS. J GHOSH	MR. S GOGOI (R-2) MS. G GOGOI (R-2) MS. A GOGOI .(R-2) PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
19	Bail Appln./1347/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
20	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
21	Bail Appln./2437/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RATAN DAS Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
22	Bail Appln./2673/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
23	Bail Appln./3021/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ICHUB ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
24	Bail Appln./3266/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GOLAP KHAN Versus THE STATE OF ASSAM	MR N AHMED MD A RAHMAN MS. A KHATUN MR. M M ZAMAN M RAHMAN	PP, ASSAM
25	Bail Appln./3347/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD ESAM UDDIN @ KALACHAN, Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. A.H. MONDAL	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
26	Bail Appln./3622/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR A RASHID MR. K ISLAM MS S PARVEEN	MR. D GOGOI (Amicus Curiae, R-2) MR. A Z AHMED (R-2) PP, ASSAM
27	Bail Appln./3834/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR SARFRAZ NAWAZ (AMICUS CURIAE R2) PP, ASSAM
28	Bail Appln./3848/2024 FIXED	MAFIZ UDDIN @ MOFIJ UDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
29	Bail Appln./3909/2024 FIXED	BABA HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM

30	Bail Appln./3930/2024 FIXED	SRI BIJU KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	MR. B K GOGOI(R-2) MR. B BISHAYA (R-2) PP, ASSAM
31	Bail Appln./3931/2024 WITH OFFICE NOTE, FIXED	RAFIKUL ISLAM Versus UNION OF INDIA	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	SC, NCB
32	Bail Appln./52/2025 FIXED	LAL MIAH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	Bail Appln./63/2025 FIXED	BAPDHAN ALI @ RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	PP, ASSAM
34	Bail Appln./81/2025 FIXED	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
35	Bail Appln./126/2025 WITH OFFICE NOTE, FIXED	AMARESH KR RAY Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
36	Bail Appln./162/2025 FIXED	ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
37	Bail Appln./173/2025 WITH OFFICE NOTE, FIXED	ARTI KUMARI @ CHANDANI KUMARI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
38	Bail Appln./188/2025 WITH OFFICE NOTE, FIXED	YASIN ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MS J BEGUM	PP, ASSAM
39	Bail Appln./230/2025 FIXED	SAHINUR ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
ORDERS				
40	W.P.(CrI.)/26/2023 WITH LCR, FIXED	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
41	I.A.(CrI.)/552/2023 WITH LCR 4 FILES, FIXED in CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA,AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
42	I.A.(CrI.)/204/2024 WITH LCR 4 FILES, FIXED in CrI.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH CrI.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
43	CrI.A./337/2024 WITH OFFICE NOTE, FIXED	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

	WITH I.A.(CrI.)/982/2024 in CrI.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
44	Crl.Rev.P./430/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MARSUMA BEGUM Versus ABDUL REKIB CHOUDHURY AND 6 ORS	MR G R A MOTTAQUEE	PP, ASSAM
45	I.A.(CrI.)/841/2024 WITH LCR 4 FILES, FIXED in CrI.A./291/2024 WITH Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
46	I.A.(CrI.)/1144/2024 FIXED in CrI.Rev.P./274/2024 WITH Crl.Rev.P./274/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK MR. N BARUAH	PP, ASSAM PP, ASSAM
	WITH I.A.(CrI.)/1172/2024 in CrI.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM
47	Crl.Rev.P./26/2025 FIXED	BIJOY KUMAR BORA @ BIJAY BORA @ BIJAY SENAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
48	I.A.(CrI.)/34/2025 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./159/2022 WITH Crl.A./159/2022	JITUMONI MAHANTA Versus THE STATE OF ASSAM, JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025

16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
21)	MR K AGARWAL	10-02-2025	To	04-03-2025
22)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./421/2024	SIKHA RANI DAS AND 4 ORS Versus JIYABUL HUSSAIN MAZUMDER AND 2 ORS F	MR. M TALUKDAR	M CHETIA (R3)
2	MACApp./468/2024	NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/2775/2024 in MACApp./468/2024	NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H	MR T KALITA MR. A KAKATI	
3	MACApp./550/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus LABHALI DEKA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. J SARMAH (R1,4) MRS. M BARUAH (R1,4)
	WITH I.A.(Civil)/3262/2024 in MACApp./550/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus LABHALI DEKA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	MACApp./631/2024	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SMTI CHAYA RANI SARKAR HER LEGAL HEIRS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2693/2022 in MACApp./631/2024	NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/3908/2024 in MACApp./631/2024	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SMTI CHAYA RANI SARKAR HER LEGAL HEIRS(Deceased)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
5	MACApp./641/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus RINA MAHELI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH I.A.(Civil)/4002/2024 in MACApp./641/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus RINA MAHELI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
6	MACApp./648/2024	ORIENTAL INSURANCE COMPANY LTD Versus NANDESWAR BARUAH AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. I H LASKAR(R-2,3) MR. P K DEKA(R-2,3) MR. R BORUAH MR. B POYOM (R-2,3) MR. P DAIMARY(R-2,3) MR. R. KARIM(R-2,3) MS. N M LONGKENG(R-2,3)
	WITH I.A.(Civil)/64/2025 in MACApp./648/2024	ORIENTAL INSURANCE COMPANY LTD Versus NANDESWAR BARUAH AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR R BARUAH
7	I.A.(Civil)/3976/2024 FIXED in CRP(IO)/354/2024	BINOD KUMAR JAIN AND 6 ORS Versus MUNNI DOGRA @ MUNNI GANGWAL	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL	MR R SENSUA G KAUSHIK
	WITH CRP(IO)/354/2024	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
ORDERS				
8	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
9	CRP/221/2016	ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 6 ORS	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL
10	WITH CRP/230/2017	ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 6 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN	MR Z ALAM(R-2) MR. S M BARUAH (R-7) MS. S NAZNEEN (R-2) MR. S K DAHAL (R-2)
11	MFA/51/2017 WITH LCR	THE UNION OF INDIA Versus M/S UNITED COMMERCIAL CO. and ANR	MR.U K GOSWAMI MR.G GOSWAMI MR H GUPTA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
12	MFA/101/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus RUP BANU and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA	
13	I.A.(Civil)/3174/2019 IN MFA 23/2011(D/O) in MFA/23/2011	NATIONAL INSURANCE COMPANY LTD. Versus ANIL CH. DAS AND 2 ORS	MRS. S ROY	MR. R K AGARWAL
14	I.A.(Civil)/3319/2019 WITH LCR in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5)
	WITH MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS and ANR.	MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.K GOGOI

	<p>WITH I.A.(Civil)/3320/2019 in MFA/137/2017</p>	<p>UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS</p>	<p>MR. A J SAIKIA MR. U K DUTTA MR. K BORAH</p>	
	<p>WITH I.A.(Civil)/3321/2019 in MFA/137/2017</p>	<p>UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS</p>	<p>MR. A J SAIKIA MR. U K DUTTA MR. K BORAH</p>	
15	<p>MFA/139/2021</p>	<p>SANU THAPA @ SANU MAYA LAMA AND 2 ORS Versus SMTI. YANGCHEN PEMA AND ANR.</p>	<p>MR. A R AGARWALA MS. R LAILA MD. K ALI</p>	<p>MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA (R-2)</p>
	<p>WITH CO/19/2022 in MFA/139/2021</p>	<p>UNITED INDIA INSURANCE COMPANY LTD. Versus SANU THAPA @ SANU MAYA LAMA AND 3 ORS.</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	
16	<p>CO/16/2022 WITH LCR in MFA/55/2010</p>	<p>HARINDER SAH Versus ORIENTAL INSURANCE CO. LTD. AND ANR.</p>	<p>MR. A R AGARWALA</p>	<p>MR. A AHMED</p>
	<p>WITH MFA/55/2010</p>	<p>M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR</p>	<p>MR. R C PAUL MR.A AHMED MS L DAS</p>	<p>MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR</p>
	<p>WITH MC/1479/2010 in MFA/55/2010</p>	<p>M/S ORIENTAL INSURANCE CO. LTD., Versus HARINDAR SAH and ANR,</p>	<p>MR.A AHMED</p>	
17	<p>CRP/116/2022</p>	<p>M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.</p>	<p>MR. R P N SINGH MR. N N JHA MS M SAHOO</p>	<p>MR. S P ROY (r-1,2,3) MS. S KUMARI (r-1,2,3) JYOTISH DAS</p>
	<p>WITH I.A.(Civil)/3334/2022 in CRP/116/2022</p>	<p>M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.</p>	<p>MR. R P N SINGH MR. N N JHA MS M SAHOO</p>	
18	<p>MACApp./382/2022</p>	<p>SRI PRABODH CH DAS Versus MD. MAKIBUR RAHMAN AND 2 ORS</p>	<p>MR. N KALITA MR. M DAS</p>	<p>MR. K K BHATTA MS R DEVI</p>
19	<p>MFA/51/2023 WITH LCR</p>	<p>EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS</p>	<p>MR. K K NANDI</p>	
20	<p>MFA/61/2023 WITH LCR</p>	<p>ALOMATI MALO AND 3 ORS. Versus THE UNION OF INDIA</p>	<p>MS J KALITA</p>	<p>MRS. R DEVI DY.S.G.I.</p>
21	<p>MFA/72/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS</p>	<p>MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA</p>	<p>MR. M KHAN MR. J RAHMAN MR R ISLAM</p>
22	<p>CRP(IO)/148/2023</p>	<p>BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.</p>	<p>MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG</p>	<p>MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)</p>
23	<p>CRP(IO)/187/2023 WITH LCR</p>	<p>BIDYUT BIJAY BARUAH Versus RAJEN BARUAH AND 7 ORS.</p>	<p>MR. N BORAH MR H MAZUMDER N AHMED</p>	<p>MR. R BORPUJARI (R-1,2) MR. B GOGOI (R-1,2) MR M BHUYAN (R-1,2)</p>

24	MACApp./394/2023 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SODAR BHAN BIBI AND 3 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN MR. R BORA (R-4) MR A K DAS(r-2) MR BHARGAV DAS (R-4) MR ARINDAM BARUAH (R-4) MS J AKTAR(r-2)
25	I.A.(Civil)/797/2023 in MACApp./2756/2023 WITH MACApp./2756/2023 (Filing Number) WITH I.A.(Civil)/2771/2023 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD . Versus BABU CH. NATH AND 2 ORS . THE NEW INDIA ASSURANCE CO. LTD . Versus BABU CH. NATH AND 2 ORS . A THE NEW INDIA ASSURANCE CO. LTD . Versus BABU CH. NATH AND 2 ORS . A	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH MS C BORAH MS C BORAH	
26	I.A.(Civil)/1243/2023 in MACApp./4385/2023 WITH MACApp./4385/2023 (Filing Number)	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM PANBAZAR Versus SMTI BABITA BAISHYA AND ORS THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM Versus SMT BABITA BAISHYA AND 4 OTHERS	MR. N K DAS MR. T R GOGOI MR. N K DAS	MR A KAKOTI (R -1 TO 4)
27	I.A.(Civil)/1733/2023 in MACApp./6670/2023 WITH MACApp./6670/2023 (Filing Number) WITH I.A.(Civil)/6673/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus RASHEN ALI @ ROSHEN ALI AND 5 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus RASHEN ALI @ ROSHEN ALI AND 5 ORS. E ORIENTAL INSURANCE COMPANY LTD. Versus	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA MR. S DUTTA MR. S DUTTA	
28	I.A.(Civil)/1758/2023 in MACApp./6588/2023 WITH MACApp./6588/2023 (Filing Number) WITH I.A.(Civil)/1917/2024	CHABBIR KHAN (SABIR KHAN) Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. CHABBIR KHAN (SABIR KHAN) Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. A ON THE DEATH OF CHABBIR KHAN (CHAABIR KHAN) HIS LEGAL HEIRS ABDUL MATALIB AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. R SARMA MR. R SARMA MR. R SARMA	MR. A J SAIKIA(R-1) M CHETIA(R-1)
29	I.A.(Civil)/2179/2023 in MACApp./8871/2023 WITH MACApp./8871/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. NEW INDIA ASSURANCE COMPANY LIMITED . Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MRS. S ROY(R-4) MS F N ZAMAN (R-4)

30	I.A.(Civil)/2219/2023 in MFA/8347/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4)
	WITH MFA/8347/2023 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
	WITH I.A.(Civil)/8348/2023 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
31	I.A.(Civil)/2323/2023 CRP 100/2019(D/O) in CRP/100/2019	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2324/2023	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2326/2023	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2327/2023	ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND ORS. F	MR. U N CHATTRY MR. O LASKAR	
32	I.A.(Civil)/2397/2023 in MACApp./9583/2023	PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. A J SARMA (r-3) MR G ALAM (r-3) MR. J KALITA (R-1) MR. H ROHMAN (r-3)
	WITH MACApp./9583/2023 (Filing Number)	PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A R AGARWALA	
33	I.A.(Civil)/3131/2023 in MACApp./10917/2023	NASIR UDDIN LASKAR Versus JURI HAZARIKA AND 8 ORS.	MR. A H ALAMGIR	MR. R GOSWAMI (R-8,9) MS. S CHAKRABORTY (R-8,9) MR C PHUKAN (R-8,9) MS. M SAIKIA (R-8,9) MS. P BORTHAKUR (R-8,9) A. N. H PHOM (R-8,9)
	WITH MACApp./10917/2023 (Filing Number)	NASIR UDDIN LASKAR Versus JURI HAZARIKA AND 8 ORS. B	MR. A H ALAMGIR	
34	I.A.(Civil)/3788/2023 in MACApp./14590/2023	NATIONAL INSURANCE COMPANY LTD Versus MITHUN BANIK AND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL(R-1)
	WITH MACApp./14590/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MITHUN BANIK AND 2 ORS. A	MR. A J SAIKIA	
	WITH I.A.(Civil)/14593/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MITHUN BANIK AND 2 ORS. A	MR. A J SAIKIA	
35	MC/7/2024 IN MAC.APP. SL.NO. 203204 in I.A.(Civil)/29/2018	PUTUL PHUKAN, Versus TARA YAJUM AND 2 ORS	MR. P MAHANTA MR. C M MAHANTA	MRS. M CHOWDHURY
36	MFA/14/2024 WITH LCR	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS	MR A J GHOSH MS D.CHAKRABARTY MR. M SMITH	

37	MFA/29/2024	THE TATA AIG GENERAL INSURANCE CO. LTD. Versus MATU RAJPUT AND ANR.	MR. K K BHATTA	MS. SUDAKSHINA K. (r-1) MS D DAS (R-2)
38	MFA/51/2024 WITH LCR	M/S VINAYAK LOGISTICS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	MR. C K S BARUAH SC, NF RLY
39	Review.Pet./100/2024 in CRP/177/2023 (D/O)	PRAN GOPAL DAS AND ORS. Versus SHYAM SUNDAR DAS	MS F N ZAMAN MS. B. HAZARIKA MR. R. AHMED	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
40	WITH Review.Pet./5/2024 in CRP/175/2023 (D/O)	ON THE DEATH OF MD. ASAD UDDIN HIS LEGAL HIERS RAJIA BEGUM AND ORS. Versus SHYAM SUNDAR DAS AND 2 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S K CHAKRABORTY (R-1)
41	CRP/120/2024 WITH LCR	PRABHUDAYAL AGARWALA @ PRABHUDAYAL PATOWARI Versus SRI GURU SINGH SABHA (SGSS)	MR SISHIR DUTTA MS K BORAH MR. SIDHANT DUTTA	MR. D CHAKRABARTY MS D.CHAKRABARTY
42	CRP(IO)/175/2024	ALOK GOGOI Versus NIRALA GOGOI AND ANR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR JITENDRA DAS(R-1,2)
43	I.A.(Civil)/223/2024 in MACApp./13340/2023	ORIENTAL INSURANCE COMPANY LIMITED Versus ABDUL HUSSAIN AND 2 ORS.	MR. R C PAUL	MR. A R AGARWALA MR ADITYA AGARWALA
	WITH MACApp./13340/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
	WITH I.A.(Civil)/13341/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
44	CRP(IO)/282/2024 WITH LCR	PALASH PHUKAN Versus MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	MR B BORA MR A B DUTTA
45	CRP(IO)/370/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
46	CRP(IO)/384/2024	UJJAL DAS AND 7 ORS. Versus RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	MR. T DAS (R-1,2) MR. H ALI(R-1,2)
47	CRP(IO)/430/2024	DURGA THAKUR AND 3 ORS Versus GUDIYA RANI AND 5 ORS	MR. M K SARMA MR. S B PRASAD MS. S S SAIKIA	MR. A K GUPTA (R-1) MR. R S MISHRA(R-1)
48	I.A.(Civil)/442/2024 in MACApp./1664/2024	DHRUBAJYOTI KALITA Versus NURUDDIN AND 2 ORS.	MR. S S S RAHMAN	MR. B K BHAGAWATI(R-3) MS B LAHKAR(R-3) MR. M ISLAM (r-1,2) MS. S SULTANA (r-1,2) MS. A CHAKRABARTY(R-3) MR B S DEKA(R-3) MR S K CHHETRY (r-1,2)
	WITH MACApp./1664/2024 (Filing Number)	DHRUBAJYOTI KALITA Versus NURUDDIN AND 2 ORS F	MR. S S S RAHMAN	
49	I.A.(Civil)/1799/2024 in MFA/6588/2024	ORIENTAL INSURANCE CO. LTD. Versus CHAHEN BORO AND ANR.	MS. M CHOUDHURY	MR. D K KOTHARI MD S HOQUE (R-1) MR. M DEKA (R-1) MR Y KOTHARI MR. N KOTHARI

	WITH MFA/6588/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY
	WITH I.A.(Civil)/6590/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY
50	I.A.(Civil)/2238/2024 in MACApp./7601/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus GITA BARMAN AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./7601/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus GITA BARMAN AND 4 ORS B	MR. R GOSWAMI
	WITH I.A.(Civil)/8347/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus GITA BARMAN AND 4 ORS B	MR. R GOSWAMI
51	I.A.(Civil)/3071/2024 in CRP/8080/2024	ARUP ROY Versus SUMAN DEY	DR. R SARMAH MS P SAHA
	WITH CRP/8080/2024 (Filing Number)	ARUP ROY Versus SUMAN DEY (F)	DR. R SARMAH
	WITH I.A.(Civil)/8081/2024 (Filing Number)	ARUP ROY Versus SUMAN DEY (F)	DR. R SARMAH
52	I.A.(Civil)/3832/2024 WITH LCR 1 FILE in MFA/80/2012	UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	MR S ROY
	WITH MFA/80/2012	UNION OF INDIA Versus SUBHASH DAS	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH DR.B AHMED MR.H K GOGOI MR.S R BARBHUIYA MR.S ROY MR.M H LASKAR
	WITH I.A.(Civil)/1196/2024 in MFA/80/2012	UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	
	WITH I.A.(Civil)/1197/2024 in MFA/80/2012	UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	
	WITH I.A.(Civil)/1198/2024 in MFA/80/2012	UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS	

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	WP(C)/90/2014 BY SLIP	ABDUL JALIL Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM MR. P N GOSWAMI SC, P H E
2	WP(C)/2739/2019 BY SLIP	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
3	WITH WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
4	WITH WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
5	WITH WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI

6	WITH WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
7	WITH WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
8	WITH WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
9	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
10	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
11	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
12	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
13	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
14	WP(C)/5947/2021 BY SLIP	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
15	WP(C)/4572/2023 AT 2:00 PM	UNION OF INDIA AND 3 ORS Versus STATE OF ASSAM AND 5 OTHERS	MR. B CHAKRAVARTY SC, C.G.C.	DR. B AHMED (R-5) GA, ASSAM MR A U AHMED (R-5) MS. H SARMA (R-5) SC, REVENUE

16	WITH WP(C)/5698/2023	ANIMESH MISHRA AND 37 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. A SARMA MR J P CHAUHAN MS T DEBNATH	MR. K GOGOI MR A U AHMED (R-5) MS. H SARMA (R-5) DY.S.G.I.
17	WITH WP(C)/5720/2023	LUMDING MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA MR. M SARMA	MR. A K DUTTA (r-1 to 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NF RLY
18	WP(C)/314/2024 BY SLIP	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
TOP OF THE LIST				
19	WP(C)/1925/2016 FIXED, BY SLIP	NO.041705034 CT/GD ANIRUDHA MAZUMDAR Versus THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) MR H GUPTA SR. CGC ASSTT.S.G.I.(R 1-5)
20	WP(C)/7561/2018 FIXED	SASHADHAR PATOWARY Versus THE A.P.D.C. LTD. AND 3 ORS.	MR. B K DAS MR. D KONWAR	SC, APDCL
21	WITH WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. D KONWAR	SC, APDCL
HEARING				
22	WP(C)/997/2018 FIXED	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.

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